

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 54 of 2025

IN THE MATTER OF:

Yudhveer Singh Chauhan & Anr. ...Applicant

-Versus-

Uttarakhand Forest Department & Ors. ...Respondents

INDEX NDOH: 16.09.2025

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Date: 10.09.2025
Place: Dehradun

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**REPLY ON BEHALF OF THE RESPONDENT NO. 10, UTTARAKHAND
AGRICULTURAL PRODUCE MARKETING BOARD (UKAPMB).**

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal is currently seized of the instant matter concerning the issue of environmental violations in the implementation of a cold storage project initiated by the Respondent No. 12, Mandi Samiti, Vikasnagar, Uttarakhand. Further, it has been alleged that the implementation of the said cold storage project involves the felling of healthy mango trees aged 40-50 years.
2. That this Hon'ble Tribunal issued Notice on 04.02.2025 to all the Respondents, including the Uttarakhand Agricultural Produce Marketing Board (UKAPMB) (hereinafter referred to as the "answering Respondent"), directing them to file their respective replies to the averments made in the Original Application. Accordingly, in terms of the above-mentioned Order dated 04.02.2025, the answering Respondent herein is filing its detailed Reply Affidavit.

3. That save except for those which are matters of record, all averments, statements, and submissions made in the above-mentioned Original Application are disputed and denied as if traversed seriatim unless specifically admitted here in, and therefore no part of the Original Application should be deemed to be admitted for want of specific denial.
4. That the answering Respondent most respectfully craves the leave of this Hon'ble Tribunal to file a further or additional reply, if so necessitated by any future development in fact or law, or if directed by this Hon'ble Tribunal in the interest of justice.
5. That, at the outset, it is humbly submitted that the cold storage project under question is a State Government initiative established under the Uttarakhand Agricultural Produce Marketing (Development and Regulation) Act, 2011, with the objective of developing world-class storage facilities for fruits and vegetables such as apple, tomato, ginger, carrot, garlic, guava, peas, beans, among others. The project is not merely a commercial undertaking but a vital intervention aimed at strengthening food security and advancing farmer welfare.
6. That the proposed facility seeks to address the pressing need for proper storage mechanisms in the region, thereby ensuring that surplus agricultural produce, particularly perishable fruits and vegetables, may be preserved during peak harvest seasons, reducing post-harvest losses, and enhancing the marketability and profitability of farmers' produce.

7. That the answering Respondent is a statutory authority constituted under Section 47 of the Uttarakhand Agricultural Produce Marketing (Development and Regulation) Act, 2011, and is entrusted with the responsibility of promoting, regulating, and facilitating agricultural marketing and related infrastructure within the State of Uttarakhand. The headquarters of the answering Respondent are situated at Rudrapur, District Udham Singh Nagar, Uttarakhand.
8. That as part of its mandate, the answering Respondent is engaged in the planning, approval, and supervision of projects that contribute to the enhancement of agricultural infrastructure and the welfare of farmers across the State of Uttarakhand. The cold storage facility in question, proposed by Respondent No. 12, forms an essential component of such infrastructure, intended to reduce post-harvest losses, prevent wastage of perishable agricultural produce, and improve the remunerative potential for farmers.
9. That, it is humbly submitted by the answering Respondent that all necessary permissions have been obtained, including the approval for tree felling to establish the cold storage project, which is an urgent need to ensure food security in the region, as well as to ensure minimal wastage of produce by increasing their shelf life. In this regard, it is humbly submitted by the answering Respondent herein that the establishment of the cold storage facility with a capacity of 1000 MT, consisting of ten chambers of 100 MT each would significantly augment the storage capacity for the huge quantities of produce that are traded in the State of Uttarakhand for more than 300 days in a year. Moreover, an improvement in the quality of the produce would

greatly contribute to the state's economy by providing better market rates for the produce.

The answering Respondent herein humbly seeks to present the facts concerning its project in the following paragraphs.

BRIEF FACTS

10. That the answering Respondent has been actively involved in facilitating and processing the proposal for the cold storage project submitted by Respondent No. 12. On 19.05.2022, a formal request was received from the Krishi Utpadan Mandi Samiti, Vikasnagar, Respondent No. 12, seeking permission to set up a cold storage facility within its jurisdiction. The request highlighted the growing need for such a facility due to the significant volume of perishable agricultural produce being brought in from nearby regions, including Pachhadun, Chakrata, adjoining parts of Himachal Pradesh, Tehri, and the Yamuna Valley of Uttarkashi. It also emphasized the lack of proper post-harvest infrastructure, particularly a cold storage facility for horticultural produce, leading to frequent spoilage of produce and reduced income for farmers. A true copy of the letter sent by the Vikasnagar Krishi Mandi Samiti is annexed and attached herewith as **ANNEXURE R/1.**

11. That, in response to this request, the answering Respondent extended its support to the proposal, recognizing the economic and environmental benefits of the project. The answering Respondent, therefore, did not raise any objection and acknowledged the project as a constructive step for the agricultural sector, considering its role in promoting sustainable agricultural practices, reducing post-harvest losses, and improving the overall resilience of the farming community.

12. That, it is respectfully submitted that the decision to authorize the establishment of the cold storage facility was taken after careful consideration of its potential benefits to the agricultural sector. The answering respondent's recommendation for this initiative was based on the expected positive impact on market dynamics, farmer incomes, and regional food security.
13. That, subsequently, the Deputy General Manager (Electrical/Mechanical) addressed a communication to the answering Respondent regarding the financing of a 1000 MT capacity cold storage facility for fruits and vegetables in Vikasnagar Samiti through NABARD, with the objective of safeguarding the produce from spoilage. Pursuant thereto, estimates were prepared for funding through the National Bank for Agriculture and Rural Development (NABARD), which amounted to Rs. 926.75 lakhs, including provisions for a solar power plant grid so as to render the proposed cold storage facility energy-efficient. A true copy of the letter dated 02.08.2022 sent by the Deputy General Manager (Electrical/Mechanical) to the answering Respondent has been appended herewith as **ANNEXURE R/2.**
14. That the proposal for the establishment of a 1000 MT cold storage facility was considered by the Chief Secretary in the meeting of the Expenditure Finance Committee of the State held on 17.11.2022, wherein issues such as the requirement of the project, availability of land, scheme provisions, and opinion of the State Planning Commission were deliberated. Ultimately, the cost of the scheme was approved at Rs. 885.94 lakhs, subject to certain conditions regarding its operation. A true copy of the Minutes of Meeting dated 08.12.2022 is appended herewith as **ANNEXURE R/3.**

15. That, for the selection of suitable land for the said project, a Joint Inspection was conducted, wherein it was observed that land measuring 55 m. × 45 m. was available near the rear gate of the Mandi premises. It was further noted that 32 mango trees were standing on the said land and that the establishment of the cold storage facility would require clearance of the trees after obtaining the requisite permissions from the competent Department. A true copy of the Joint Committee Inspection Report dated 04.12.2023 is appended herewith as **ANNEXURE R/4.**
16. That, in view of the Joint Inspection Report dated 04.12.2023, the Secretary, Agriculture Production Market Committee, Vikasnagar, wrote to the District Horticulture Officer, Dehradun, informing him that permission would be required to fell 32 mango trees for the establishment of cold storage project by the Marketing Board in the premises of Naveen Mandi Sthal Vikasnagar. A true copy of the Letter dated 11.12.2023 has been appended herewith as **ANNEXURE R/5.**
17. That, consequently, the Horticulture Mobile Squad, Center Vikasnagar, Dehradun, inspected the subject area and provided its inspection report, basis which it was opined that, in public interest, there was no objection to the felling of the trees. However, permission from the Forest Department would be required. To this effect, the District Horticulture Officer, Dehradun, informed of the inspection to the Secretary, Agriculture Production Market Committee, Vikasnagar on 27.02.2024. A true copy of the Letter dated 27.02.2024 has been appended herewith as **ANNEXURE R/6.**

18. That, subsequently, the Office of the Chief Horticulture Officer, Dehradun, wrote a letter to the Secretary, Agriculture Production Market Committee, Vikasnagar, Dehradun, informing the latter that the trees are 40-50 years old and in poor condition. According to the in-charge's report and in the public interest, the department has no objection to the felling of the said trees. However, permission from the Forest Department is required before felling the trees. A true copy of the letter dated 14.03.2024 has been appended herewith as **ANNEXURE R/7**.
19. That on 20.03.2024, the Secretary, Agriculture Production Market Committee, Vikasnagar, wrote to the Divisional Forest Officer, Kalsi, Dehradun, seeking permission for felling of trees for the establishment of the cold storage project at the new mandi site in Vikasnagar. It was informed that the chosen location has 66 trees in total, including 02 Sheesham, 07 Tun, 06 Eucalyptus, 01 Khair, and 03 dry trees. Further, the valuation of the trees is to be undertaken prior to their felling. Accordingly, a request has been made to assess and provide the valuation of the aforementioned 66 trees, including 02 Sheesham, 07 Tun, 06 Eucalyptus, 01 Khair, and 03 dry trees, along with the 47 mango trees. A true copy of the letter dated 20.03.2024 has been appended herewith as **ANNEXURE R/8**.
20. That the Forest Range Officer, Choharpur Range, Sahaspur, wrote to the Divisional Forest Officer, Kalsi, through the Sub Divisional Forest Officer, Sahaspur, on 15.04.2024 regarding evaluation and permission for felling of trees located at New Mandi Site, Vikasnagar. Accordingly, the valuation of 66 trees has been provided, amounting to Rs. 3,20,357/-. A true copy of the letter dated 15.04.2024 has been appended herewith as **ANNEXURE R/9**.

21. That the subject land was re-inspected by the Sub Divisional Forest Officer, Sahaspur, on 11.07.2024, after which the Sub Divisional Forest Officer, Sahaspur, informed the Sub Divisional Magistrate on 01.08.2024 that a clarification had been sought regarding the nature of the land by the Agriculture Production Market Committee, Vikasnagar, on 29.07.2024. However, no such clarification was provided. Thus, a request was made that such clarification be provided at the earliest. True copies of the Letters dated 01.08.2024 and 29.07.2024 have been appended herewith as **ANNEXURE R/10 (Colly)**.
22. That on 06.08.2024, the Agriculture Production Market Committee, Vikasnagar, informed the DFO, Kalsi, that according to the report of Revenue Sub Inspector, Tehsil Vikasnagar, dated 05.08.2024, the land of Agriculture Production Market Committee Vikasnagar is “agricultural land”. A true copy of the letter dated 06.08.2024 has been appended herewith as **ANNEXURE R/11**.
23. That the Chief Horticulture Officer, Dehradun, vide communication dated 19.09.2024, informed that since the subject land relates to construction in an urban area, a Joint Inspection Committee was to be constituted comprising the Junior Engineer, Forest Department, Revenue Department, Mandi Parishad Vikasnagar, and the Horticulture Department. It was further conveyed that subsequent action would be taken on the basis of the report of the said Committee. A true copy of the letter dated 19.09.2024 is appended herewith as **ANNEXURE R/12**.

24. That, pursuant thereto, the said Joint Inspection Committee carried out a detailed site inspection on 04.10.2024 and, thereafter, submitted its report dated 18.10.2024. The report recorded that 18 mango trees were situated directly within the proposed construction site and were found to be in a dilapidated condition, having become unproductive and no longer bearing fruit due to prolonged neglect. A true copy of the Joint Inspection Report dated 18.10.2024 is appended herewith as **ANNEXURE R/13.**
25. That on 19.11.2024, Chief Horticulture Officer, Dehradun granted permission to fell trees under Section 4 of the Uttar Pradesh Tree Protection Act, 1976 (as applicable in Uttarakhand). It is apposite to mention here that this permit was valid for a period of 15 days from the date of issuance. Additionally, the answering Respondent was asked to plant twice the number of felled trees. has been appended herewith as **ANNEXURE R/14.**
26. That subsequently, a valuation for the trees was also provided by the DFO, Kalsi, for the 18 trees on 27.11.2024, and, thereafter, approval for cutting/auction of the said 18 trees was granted and communicated by the Uttarakhand Agricultural Production Marketing Board, Rudrapur, vide letter dated 07.12.2024 addressed to the Secretary, Agriculture Production Marketing Committee, Vikasnagar. A true copy of the letter dated 07.12.2024 has been appended herewith as **ANNEXURE R/15.**
27. That the permission for felling of trees, originally granted on 19.11.2024, was further extended for a period of one month by the Chief Horticulture Officer, Dehradun, vide order dated 18.12.2024, thereby permitting cutting of the trees

till 18.01.2025. A true copy of the Extension of Permission dated 18.12.2024 has been appended herewith as **ANNEXURE R/16.**

28. That in order to maintain procedural and financial transparency, the answering Respondent, through the Krishi Utpadan Mandi Samiti, Respondent No. 12, issued a public auction notice dated 20.12.2024 for the disposal of the felled mango trees. The notice was published in widely circulated newspapers, including Amar Ujala and Dainik Jagran. A true copy of the public auction notice is annexed and attached herewith as **ANNEXURE R/17.**
29. That owing to meeting the prerequisite of evaluation of the trees to be felled by the Forest Department which was carried out on 19.11.2024 as well as the grant of approval for felling/auction by the Marketing Board which was given on 07.12.2024, a request was made by the answering Respondent on 09.12.2024 for extension of the felling permit by one month.
30. That in strict compliance with the condition stipulated in the permission letter dated 19.11.2024, the answering Respondent has duly undertaken compensatory plantation by planting twice the number of felled trees, i.e., 36 Mango (*Mangifera indica*) saplings, on 15.02.2025 at the designated site. The answering Respondent has further assumed full responsibility for the care and protection of the said saplings, and in the event of the mortality of any sapling, the same shall be duly replaced. Below is the tabulated record of the geo-coordinates of all 36 Mango saplings planted by the answering Respondent, maintained in strict adherence to the requirement of verification. A true copy of the photographs of newly planted saplings, along with the geo-coordinate record, has been appended herewith as **ANNEXURE R/18.**

Sl. No.	Species	Common Name	Latitude	Longitude
1.	Mangifera indica	Mango Tree	30.462733°	77.768041°
2.	Mangifera indica	Mango Tree	30.462577°	77.767905°
3.	Mangifera indica	Mango Tree	30.4627°	77.768166°
4.	Mangifera indica	Mango Tree	30.462645°	77.768151°
5.	Mangifera indica	Mango Tree	30.462541°	77.767836°
6.	Mangifera indica	Mango Tree	30.462772°	77.768111°
7.	Mangifera indica	Mango Tree	30.462578°	77.767805°
8.	Mangifera indica	Mango Tree	30.462686°	77.768078°
9.	Mangifera indica	Mango Tree	30.462686°	77.768017°
10.	Mangifera indica	Mango Tree	30.462543°	77.767864°
11.	Mangifera indica	Mango Tree	30.462603°	77.767986°
12.	Mangifera indica	Mango Tree	30.462566°	77.767928°
13.	Mangifera indica	Mango Tree	30.462713°	77.768029°
14.	Mangifera indica	Mango Tree	30.462745°	77.768156°
15.	Mangifera indica	Mango Tree	30.462778°	77.76815°
16.	Mangifera indica	Mango Tree	30.462569°	77.76792°
17.	Mangifera indica	Mango Tree	30.462525°	77.767795°
18.	Mangifera indica	Mango Tree	30.462569°	77.767945°
19.	Mangifera indica	Mango Tree	30.462652°	77.76796°
20.	Mangifera indica	Mango Tree	30.462718°	77.768157°
21.	Mangifera indica	Mango Tree	30.462617°	77.767975°
22.	Mangifera indica	Mango Tree	30.462606°	77.767995°
23.	Mangifera indica	Mango Tree	30.462738°	77.768068°
24.	Mangifera indica	Mango Tree	30.462648°	77.768127°

25.	Mangifera indica	Mango Tree	30.462784°	77.768142°
26.	Mangifera indica	Mango Tree	30.462719°	77.768031°
27.	Mangifera indica	Mango Tree	30.46265°	77.768023°
28.	Mangifera indica	Mango Tree	30.462771°	77.76802°
29.	Mangifera indica	Mango Tree	30.462579°	77.767959°
30.	Mangifera indica	Mango Tree	30.462641°	77.767948°
31.	Mangifera indica	Mango Tree	30.46263°	77.768034°
32.	Mangifera indica	Mango Tree	30.462557°	77.767939°
33.	Mangifera indica	Mango Tree	30.462656°	77.768056°
34.	Mangifera indica	Mango Tree	30.462543°	77.767837°
35.	Mangifera indica	Mango Tree	30.462525°	77.767817°
36.	Mangifera indica	Mango Tree	30.462762°	77.768039°

31. That, in furtherance of the State Government’s decision to establish a 1000 MT capacity cold storage facility at Vikasnagar, the answering Respondent Board has been coordinating with the Agriculture Production Market Committee, Vikasnagar, and other concerned departments to ensure compliance with all statutory requirements. It is respectfully submitted that necessary applications, including for Consent to Establish (CTE), were duly processed through the Market Committee as the implementing body. The Board has consistently guided and supervised the process to ensure that statutory clearances are obtained in accordance with law. A true copy of the application for Consent to Establish has been appended herewith as **ANNEXURE R/19.**

32. That it is also pertinent to submit that the answering Respondent Board has scrupulously followed the due process prescribed under law and at no stage has any tree been auctioned, felled, or removed without obtaining prior permission from the competent authorities. The answering Respondent has also ensured that all steps are taken transparently and in compliance with the applicable statutory framework.
33. That the answering respondent humbly reiterate that the proposed cold storage project has been conceptualized by the answering respondent not merely as an infrastructural facility, but as a strategic intervention to strengthen the agricultural marketing system of the State. The project is designed to minimize post-harvest losses, enhance farmers' income, and provide modern storage and marketing facilities. The answering respondent further envisages the project as a nodal center for imparting technical guidance and training to farmers, encompassing improved practices across the entire value chain, from production to marketing.
34. That, in addition to the above, it is most humbly submitted that the cold storage facility is envisaged with state-of-the-art technology which is integrated with environment friendly CFC-free refrigerant, freon based refrigeration system, eco-friendly PUF panels, zero depletion solutions, 100 mm thick PUF panels with 40 kg/m³ density and an on grid solar roof top 25 kW plant. All these features have been considered in detail in the Detailed Project Report prepared for the Vikasnagar Krishi Mandi, Respondent No. 12, by M/s Agcon Engineers Pvt. Ltd.

35. That having regard to the facts and circumstances detailed hereinabove, it is most respectfully submitted that the present Original Application is bereft of any merit and deserves to be dismissed at the threshold, as the balance of convenience squarely lies in favour of the answering Respondent.

**AND FOR THIS ACT OF KINDNESS, THE RESPONDENT SHALL AS
IN DUTY BOUND EVER PRAY.**

Date: 10.09.2025

Place: Dehradun

DRAWN AND FILED BY:



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**BEFORE THE NATIONAL GREEN TRIBUNAL,
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Yudhveer Singh Chauhan

Versus

Uttarakhand Forest Department & Ors.



AFFIDAVIT

I, Anil Kumar, S/o Dalel Singh, aged about 52 years, R/o 133, Phase – I, lane No. 08, GMS Road, Engineers Enclave Kanwali, Dehradun, Uttarakhand-248001, do hereby solemnly affirm and declare as under:

1. That I am the Respondent No. 10 in the matter and as such I am conversant with the facts and circumstances of the case and I am competent to swear the present Affidavit.
2. That the contents of the accompanying reply have been drafted by the counsel under my instructions and the contents along with the attached Annexures are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Anil Kumar
Executed Identified By Me

Anil Kumar
DEPONENT

Verification:

Verified at Dehradun on this __ day of September, 2025 that the contents of the above affidavit with its annexures are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

and affirmed before me by
Sri... *Anil Kumar* Age... *52 year*
Smt./Sri... *Dalel Singh*
R/o... *133 Phase I* Dist... *Dehradun*
on Date... *10/9/25* at... *Dehr*
Identified by Sri... *Prasant Kumar*
Contents of this Affidavit are read Over to the
deponents.

Anil Kumar
DEPONENT

Sudhir Singh
SUDHIR SINGH
NOTARY (Govt. of India)
Rudrapur (U.S. Nagar) U.K.



ई-मेल: yashashisharma@gmail.com

कार्यालय

कृषि उत्पादन मण्डी समिति, विकासनगर
नवीन मण्डी रथल, विकासनगर, (देहरादून)

संख्या: कृ0उ0ग0रा0/2022-23/3-4

दिनांक: 19/05/2022

सेवा में,

प्रमुख निदेशक,

उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड

रुद्रपुर (उधमसिंहनगर)।

महोदय,

मण्डी समिति विकासनगर मुख्यतः फल-सब्जी की मण्डी है। जिसमें पछवाड़न के काश्तकारों के साथ-साथ चकराता, हिमाचल, टिहरी एवं उत्तरकाशी की यमुना वैली के काश्तकार अपनी फल/सब्जी को बेचने के लिये आते हैं। मण्डी में अधिक मात्रा में फल/सब्जी आने पर जो फल/सब्जी बिकी हेतु शेष रह जाते हैं, वे खराब हो जाते हैं। जिससे कृषकों, व्यापारियों को आर्थिक नुकसान होने के साथ-साथ मण्डी को भी आर्थिक नुकसान होता है। कृषकों के फल/सब्जी को खराब होने से बचाने हेतु मण्डी परिसर में कोल्ड स्टोर का निर्माण किया जाना आवश्यक है। कोल्ड स्टोर के निर्माण से एक ओर तो कृषकों के फल/सब्जी को खराब होने से बचाया जा सकेगा, जिससे फल/सब्जी की बिक्री पर उन्हें अधिक लाभ होगा, वहीं दूसरी ओर फल/सब्जी की बिक्री पर मण्डी शुल्क एवं विकास सैस के रूप में मण्डी की आय में वृद्धि होगी, साथ ही कोल्ड स्टोर को किराये पर दिये जाने पर भी किराये के रूप में मण्डी की आय में वृद्धि होगी। कोल्ड स्टोर के निर्माण हेतु मण्डी परिसर में कर्मचारी आवास से लगते हुए पीछे की ओर पर्याप्त स्थान उपलब्ध है।

अतः कृषका कृषक हित में उक्तानुसार कोल्ड स्टोर के निर्माण हेतु आवश्यक कार्यवाही करने का कष्ट करें। विकासनगर मण्डी में विगत पांच वर्षों की फल-सब्जी की आवक संलग्न है।

संलग्नक - उक्तानुसार।

भवदीय,


सचिव
अध्यक्ष
कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु-

1. महाप्रबन्धक (तकनीकी), उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, रुद्रपुर (उधमसिंहनगर)।
2. उपमहाप्रबन्धक (तकनीकी), उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, देहरादून।
3. उपमहाप्रबन्धक (वि०या०), उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, देहरादून।


कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

अ/स

Date: 19/05/2022

To,
Managing Director,
Uttarakhand Agricultural Produce Marketing Board
Rudrapur (Udham Singh Nagar).

Sir,

Mandi Samiti Vikasnagar is mainly a fruit and vegetable market. In which farmers of Pachhadun, as well as farmers of the Yamuna region of Chakrata, Himachal, Tehri, and Uttarkashi come to sell their fruits/vegetables. When a large quantity of fruits/vegetables comes to the market, the fruits/vegetables that are left for sale get spoiled. Due to this, farmers, traders suffer financial loss, as well as the market suffers financial loss. It is necessary to construct cold storage in the market area to protect the fruits/vegetables of the farmers from getting spoiled. On one hand, by constructing cold storage, the fruits/vegetables of the farmers can be saved from getting spoiled, due to which they will get financial benefit on the sale of fruits/vegetables; on the other hand, the income of the market will increase in the form of market fee and Vikas Sans on the sale of fruits/vegetables. Also, if the cold storage is given on rent, the income of the Mandi will increase in the form of rent. Sufficient space is available in the Mandi premises at the back side, adjoining the employee quarters, for the construction of cold storage.

Therefore, in the interest of farmers, please take necessary action for the construction of cold storage as mentioned above. The arrival of fruits and vegetables in Vikasnagar Mandi for the last five years is enclosed.

Attachment - Quotation.

Yours sincerely,

Chairman

Agricultural Production Market Committee

Vikasnagar (Dehradun)

Copy:- To the following for information and necessary action-

- 1. General Manager (Technical), Uttarakhand Agricultural Produce Marketing Board, Rudrapur (Udham Singh Nagar).**
- 2. Deputy General Manager (Technical), Uttarakhand Agricultural Produce Marketing Board, Dehradun.**
- 3. Deputy General Manager (Special), Uttarakhand Agricultural Produce Marketing Board, Dehradun.**



कार्यालय
उप महाप्रबन्धक(वि०/या०)
उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड

Email dgmdunem@gmail.com

☎ 0135-3523100

पत्रांक: उ०कृ०उ०वि०बो०/(वि/या)/- 593 दिनांक: 9/8/22

सेवा में,

प्रबन्ध निदेशक,
उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड
रुद्रपुर।

विषय:- विकासनगर मण्डी में फल एवं सब्जी हेतु 1000 एम०टी० क्षमता के कोल्ड स्टोरेज को नाबार्ड में वित्त पोषित कराने विषयक।

महोदया,

कृपया, अवगत कराना है कि सचिव, कृषि उत्पादन मण्डी समिति विकासनगर ने अपने कार्यालय पत्रांक कृ०उ०म०स०/2022-23/74 दि० 19.05.2022 द्वारा अवगत कराया है कि विकासनगर मण्डी में पछवादन के काश्तकारों के साथ-साथ चकराता, हिमाचल, टिहरी एवं उत्तरकाशी की यमुना वैली के काश्तकारों द्वारा फल/सब्जी बेचने से मण्डी में फल-सब्जी की अधिक आवक रहती है। मण्डी में पूर्ण फल/सब्जी विक्रय न होने से शेष बचे फल/सब्जी खराब हो जाते हैं, जिससे कृषकों, व्यापारियों के साथ-साथ मण्डी को भी आर्थिक नुकसान होता है। इन फल/सब्जियों को खराब होने से बचाने हेतु मण्डी परिसर में ही कोल्ड स्टोर का निर्माण किया जाना आवश्यक है। इससे कृषकों के साथ ही फल/सब्जी की बिक्री पर मण्डी शुल्क व विकास सैस के रूप में मण्डी की आय में वृद्धि हो सकेगी। जिसके अंतर्गत पी०ई०बी० स्ट्रक्चर, आंतरिक व बाह्य जलापूर्ति, 1000एम०टी० क्षमता (100एम०टी० x 10नग) के कोल्ड रूम मशीनरी, 160कै०वी०ए० ट्रांसफार्मर, 125कै०वी०ए० डी०जी० सैट, 25कै०डब्ल्यू०पी० ऑन ग्रिड सोलर पावर प्लांट तथा आंतरिक एवं बाह्य विद्युतीकरण का प्राविधान कर प्राक्कलन का गठन किया गया है। प्राक्कलन का गठन डी०एस०आर० 2018, यूपीपीडब्ल्यूडी, पूर्व से विभाग में स्वीकृत दरों व वर्तमान बाजार भाव की दरों के आधार पर किया गया है जिसके अनुसार प्राक्कलन की लागत जी.एस.टी, कंसल्टेंसी, 4 प्रतिशत कंटीजेन्सी व यूपीसीएल सुपरविजन इत्यादि सहित ₹ 962.75 लाख आती है।

अतः उपरोक्तानुसार ₹ 962.75 लाख का पुनरीक्षित प्राक्कलन गठित कर आपको इस अनुरोध के साथ प्रेषित किया जा रहा है कि उक्त को नाबार्ड से वित्त पोषित कराने हेतु अपने स्तर से निदेशक कृषि को प्रेषित करने का कष्ट करें।

संलग्न: उपरोक्तानुसार

भवदीय


उप महाप्रबन्धक (वि०/या०)

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. महाप्रबन्धक (तकनीकी), उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, रुद्रपुर।


उप महाप्रबन्धक (वि०/या०)

Date: 02.08.2022

To,

Managing Director,

Uttarakhand Agricultural Produce Marketing Board,

Rudrapur.

Subject: - Regarding financing of 1000 MT capacity cold storage for fruits and vegetables in Vikasnagar Mandi through NABARD.

Respected Ma'am,

Please inform that Secretary, Krishi Utpadan Mandi Samiti Vikasnagar has informed through his office letter No./2022-23/74 dated 19.05.2022 that due to the sale of fruits/vegetables by the farmers of Pachhavadun as well as the farmers of Chakrata, Himachal, Tehri, and Yamuna Valley of Uttarkashi in Vikasnagar Mandi, there is a high inflow of fruits and vegetables in the market. Due to the non-sale of complete fruits/vegetables in the market, the remaining fruits/vegetables get spoiled, causing financial loss to the farmers, traders, as well as the market. To protect these fruits/vegetables from getting spoiled, it is necessary to construct a cold store in the market premises itself. This will increase the income of the market in the form of market fee and development cess on the sale of fruits/vegetables along with the farmers. Under this, the estimate has been prepared by making provision of PEB structure, internal and external water supply, cold room machinery of 1000 MT capacity (100 MT x 10 nos.), 160 KVA transformer, 125 KVA DG set, 25 KWP on grid solar power plant, and internal and external electrification. The estimate has been prepared on the basis of DSR 2018, UPPWD, previously accepted rates in the department, and current market rates, according to which the cost of the estimate comes to Rs. 962.75 lakh, including GST consultancy, 4 percent contingency, and UPCL supervision, etc.

Therefore, as per above, a revised estimate of Rs. 962.75 lakh is being prepared and sent to you with the request that you please send it to the Director of Agriculture at your level for getting it funded from NABARD.

Enclosed: As per above

Yours truly

Deputy General Manager (V/O)

कृषि एवं कृषक कल्याण विभाग, उत्तराखण्ड द्वारा विकासनगर मण्डी में फसल एवं सब्जि हेतु 1000 एम0टी0 क्षमता के कोल्ड स्टोरेज निर्माण योजना के आगणन के अनुमोदनार्थ मुख्य सचिव महोदय की अध्यक्षता में दिनांक 17 नवम्बर, 2022 को आयोजित व्यय वित्त समिति की बैठक का कार्यवृत्त

मुख्य सचिव महोदय की अध्यक्षता में सम्पन्न व्यय वित्त समिति की बैठक दिनांक 17 नवम्बर, 2022 में उक्त प्रस्ताव पर विचार-विमर्श किया गया। बैठक में निम्न अधिकारीगण उपस्थित रहे :-

1. श्री बी0बी0आर0सी0 पुरुषोत्तम, सचिव, कृषि एवं कृषक कल्याण विभाग, उत्तराखण्ड शासन।
2. श्री रोहित मीणा अपर सचिव, नियोजन विभाग, उत्तराखण्ड शासन।
3. श्रीमती अमिता जोशी, अपर सचिव, वित्त विभाग, उत्तराखण्ड शासन।
4. श्री गंगा प्रसाद पन्त, तकनीकी विशेषज्ञ, राज्य योजना आयोग, उत्तराखण्ड।
5. श्री डी0डी0 डालाकोटी, सलाहकार (अभियन्त्रण), राज्य योजना आयोग, उत्तराखण्ड।
6. श्री विजय कुमार, जी0एम0 (तकनीकी), उत्तराखण्ड कृषि उत्पादन मण्डी परिषद, उत्तराखण्ड।
7. श्री एन0पी0 सिंह, डी0जी0एम0, उत्तराखण्ड कृषि उत्पादन मण्डी परिषद, उत्तराखण्ड।

1. कार्य की आवश्यकता एवं औचित्य :- विकासनगर मण्डी में पछुवा दूध, चकराता, हिमाचल, टिहरी एवं उत्तरकाशी के कृषकों के कृषि एवं बागवानी उत्पाद पूर्ण रूप से विक्रय न होने से बचे फल-सब्जियों के सुरक्षित भण्डारण हेतु विकासनगर मण्डी में कोल्ड रूम की आवश्यकता के दृष्टिगत 1000 एम0टी0 क्षमता के कोल्ड रूम निर्माण हेतु आगणन गठित किया गया है।
2. भूमि की उपलब्धता :- विभाग द्वारा अवगत कराया गया है कि योजना हेतु भूमि निःशुल्क उपलब्ध है।
3. योजना प्राविधान :- योजना में 1000 एम0टी0 क्षमता (100 MA x 10) कोल्ड रूम, कोल्ड स्टोरेज मशीनरी, 25 कि0वाॅ0 सोलर पॉवर प्लान्ट, 160 के0बी0ए0 ट्रान्सफार्मर, 125 के0बी0ए0 डी0जी0 सेट, आन्तरिक एवं वाहय विद्युतीकरण, वॉटर सप्लाई इत्यादि का प्राविधान किया गया है।
4. व्यय वित्त समिति की बैठक में प्रस्तुतिकरण हेतु राज्य योजना आयोग का अभिमत:-
 - 4.1 विभागीय व्यय वित्त समिति की बैठक सचिव, कृषि एवं कृषक कल्याण विभाग की अध्यक्षता में दिनांक 28.10.2022 को सम्पन्न हुई।
 - 4.2 कोल्ड स्टोरेज निर्माण हेतु Soil Bearing Capacity का आंकलन नहीं किया गया है।
 - 4.3 अनुमान के आधार पर फ्रेम स्ट्रक्चर एवं Roof Truss का डिजाइन किया गया है।
 - 4.4 डिजाइन एवं ड्राइंग मान्यता प्राप्त संस्था से वैट नहीं करायी गयी है।
 - 4.5 आगणन डी0एस0आर0-2018 एवं वर्तमान एस0ओ0आर0 में विकासनगर ब्लॉक हेतु निर्धारित दरों के आधार पर गठित किया गया है।

- 4.6 प्रस्तावित कोल्ड स्टोरेज का कुल कुर्सी क्षेत्रफल 1492.42 वर्ग मीटर एवं प्रति वर्ग मीटर लागत 11,500 आती है।
- 4.7 निर्माण कार्य प्रारम्भ करने से पूर्व कार्य स्थल की वास्तविक बैयरिंग कैपेसिटी के आधार पर डिजाइन एवं ड्राइंग तैयार करते हुए किसी मान्यता प्राप्त संस्था से अवश्य वैट कराया जाये।
- 4.8 विभागीय सक्षम अधिकारी से ड्राइंग एवं डिजाइन अनुमोदन कराया जाय।
- 4.9 भविष्य में होने वाला आवर्तक व्यय मण्डी समिति अपने संसाधनों से वहन करेगी।
- 4.10 प्रस्तावित योजना की लागत का विवरण निम्नानुसार है :-

(धनराशि ₹0 लाख में)

Items	DSR (Civil Work)	Electrical / Mechanical	
		DSR	NSI
Total Cost of Work	181.40	5.68	585.38
Work Contingencies @3%	5.44	0.17	-
GST	-	-	105.37
UPCL Supervision & Connection	-	-	2.00
Water Connection Charges	-	-	0.50
Total	186.84	5.85	693.25
Grand Total		885.94	

परियोजना की कुल लागत :- ₹0 885.94 लाख

5. व्यय वित्त समिति में विस्तृत चर्चा के उपरान्त निर्णय :-

प्रश्नगत योजना के सम्बन्ध में व्यय वित्त समिति में प्रशासनिक विभाग द्वारा प्रस्तुतिकरण किया गया एवं प्राविधानों पर विस्तार पूर्वक चर्चा की गयी, व्यय वित्त समिति द्वारा आगणन में प्रस्तावित सभी कार्यों को निर्धारित मानकों के अनुसार क्रियान्वयन हेतु निर्देश दिये गये।

सचिव, कृषि एवं कृषक विभाग के अनुरोध पर समिति द्वारा सम्यक विचारोपरान्त उपरोक्त के आलोक में योजना की लागत ₹0 885.94 लाख (प्रस्तर-4.10 के अनुसार) को निम्न प्रतिबन्धों के साथ अनुमोदित किया गया :-

- 5.1 कोल्ड स्टोर का संचालन 24x7 कार्य अवधि में पी0पी0पी0 मोड / प्राइवेट संस्था अथवा व्यापारी संगठन द्वारा किया जायेगा। मण्डी परिषद के संचालनाधीन कभी भी न रखा जाय।
- 5.2 कार्य पर मदवार उतना ही व्यय किया जाय जितनी मदवार धनराशि स्वीकृत की गयी है। स्वीकृत धनराशि से अधिक व्यय कदापि न किया जाय।
- 5.3 निर्माण सामग्री यथा रेत, बजरी, रोडी, सीमेन्ट तथा सरिया, स्ट्रक्चरल स्टील एवं अन्य प्रयुक्त निर्माण सामग्री का आई0एस0 कोड के मानकों के अनुसार समय-समय पर NABL Accredited प्रयोगशाला में परीक्षण अवश्य कराया जाय।
- 5.4 निर्माण कार्य की तृतीय पक्ष गुणवत्ता परीक्षण अवश्य सुनिश्चित किया जाय।
- 5.5 आगणन में डी0एस0आर0 2018 की दरें ली गई हैं एवं उसी के अनुरूप मर्दे एवं विशिष्टता भी उल्लिखित है। विशिष्टता तथा दरों में परिवर्तन की दशा

-3-

में कार्य की कुल स्वीकृत लागत में भी परिवर्तन हो सकता है। ऐसी स्थिति में प्रशासकीय विभाग के विभागाध्यक्ष की स्वीकृति अनिवार्य होगी। अतः मिलव्ययता के दृष्टिकोण से यह अपरिहार्य है कि कार्यवाही संस्था योजना की तकनीकी स्वीकृति प्रदान करते समय उन्ही मदों का आगणन में समावेश करेंगे जो अपरिहार्य मदें हैं।

5.6 विभागीय दरों के अतिरिक्त जो कार्य नॉन शिड्यूल मदों के अन्तर्गत कराये जाने हैं उनकी अधिप्राप्ति एवं क्रियान्वयन हेतु अधिप्राप्ति नियमावली 2017 का अक्षरशः अनुपालन सुनिश्चित किया जाय।

5.7 योजना क्रियान्वयन में Cost Effectiveness एवं Energy efficiency के अनुसार कार्यवाही सुनिश्चित की जाय।

5.8 योजना क्रियान्वयन हेतु सभी आवश्यक नियम एवं विनियमों का अनुपालन सुनिश्चित किया जाय।

5.9 परिसर में अग्नि सुरक्षा के प्राविधानों का विशेष ध्यान रखा जाय।

5.10 परियोजना की लागत पुनरीक्षित होने पर वास्तुविद् आदि की Fee में कोई वृद्धि नहीं होगी।

व्यय वित्त समिति के उपरोक्त क्रमांक 5.1-5.10 तक निहित शर्तों का कड़ाई से अनुपालन सुनिश्चित किया जाय तथा अधिप्राप्ति नियमावली-2017 एवं शासनादेश संख्या-103/ xxviii(7)32/2007 टी0सी0-1 दिनांक 21 जुलाई, 2022 के प्राविधानों का शत-प्रतिशत अनुपालन किया जाय।

उक्त प्रतिबन्धों का समावेश इस सम्बन्ध में जारी किये जाने वाले शासनादेश में अवश्यमेव कर लिया जाय।

अन्त में अध्यक्ष, व्यय वित्त समिति द्वारा बैठक में उपस्थित समस्त प्रतिभागियों के प्रति धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही सम्पन्न हुई।

Signed by Rohit Meena
Date: 07-12-2022 16:19:07

(रोहित मीणा)
अपर सचिव

उत्तराखण्ड शासन,
राज्य योजना आयोग
(नियोजन विभाग)

संख्या 1715/कृषि एवं कृषक कल्याण विभाग/ई0एफ0सी0/रा0यो0आ0/2022
देहरादून: दिनांक: ०४ दिसम्बर-2022

उपर्युक्त की प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सचिव, कृषि एवं कृषक कल्याण विभाग, उत्तराखण्ड शासन।
2. सचिव, वित्त विभाग, उत्तराखण्ड शासन।
3. प्रोग्रामर, राज्य योजना आयोग, उत्तराखण्ड को इस आशय से प्रेषित कि कार्यवृत्त को वेबसाइट में अपलोड करे।

(रोहित मीणा)
अपर सचिव

Expenditure Finance meeting held on 17.11.2022 under the chairmanship of the Chief Secretary for approval of the estimate of the cold storage construction scheme of 1000 MT capacity.

Minutes of Committee Meeting

The said proposal was discussed in the meeting of the Expenditure Finance Committee held under the chairmanship of the Chief Secretary on 17.11.2022. The following officers were present in the meeting: -

1. Shri B.B.R.C. Purushottam, Secretary, Agriculture and Farmers Welfare Department, Uttarakhand Government.
2. Shri Rohit Meena, Additional Secretary, Planning Department, Uttarakhand Government.
3. Mrs. Amita Joshi, Additional Secretary, Finance Department, Uttarakhand Government.
4. Shri Ganga Prasad Pant, Technical Expert, State Planning Commission, Uttarakhand.
5. Shri D.D. Dalakoti, Advisor (Engineering), State Planning Commission, Uttarakhand.
6. Shri Vijay Kumar, GM (Technical), Uttarakhand Agricultural Produce Market Council, Uttarakhand.
7. Shri N.P. Singh, D.G.M., Uttarakhand Agricultural Produce Market Council, Uttarakhand.

1. **Need and justification of the work:** In view of the need for a cold room in Vikasnagar Mandi for safe storage of fruits and vegetables that are not completely sold by the farmers of Pachhwa Doon, Chakrata, Himachal, Tehri, and Uttarkashi, an estimate has been prepared for the construction of a cold room of 1000 MT capacity.
2. **Availability of land:** The department has informed that land is available free of cost for the scheme.

3. **Scheme Provisions:** The scheme has provisions for a 1000 MT capacity (100 MT x 10) cold room, cold storage machinery, 25 KW solar power plant, 160 KVA transformer, 125 KVA DG set, internal and external electrification, water supply, etc.
4. **Opinion of the State Planning Commission for presentation in the meeting of the Expenditure Finance Committee:**
- 4.1 The meeting of the Departmental Expenditure Finance Committee was held on 28.10.2022 under the chairmanship of the Secretary, Agriculture and Farmers Welfare Department.
- 4.2 Soil bearing capacity was not assessed for the construction of cold storage.
- 4.3 Based on the estimation, the FEM structure and Roof Truss have been designed.
- 4.4 Design and drawing have been done from a recognized institution without VAT.
- 4.5 The estimate has been prepared based on rates fixed for Vikasnagar Block in DSR-2018 and the current SOR.
- 4.6 The total plinth area of the proposed cold storage is 1492.42 sq.m and its cost per square metre is Rs. 11,500.
- 4.7 Before starting the construction work, the design and drawings should be prepared based on the actual bearing capacity of the entire work site and should be checked by a recognized institution.
- 4.8 Drawing and design should be approved by the competent departmental officer.
- 4.9 The Market Committee will choose to meet future recurring expenditure from its own resources.
- 4.10 The cost details of the proposed scheme are as follows:-

Items	DSR (Civil Work)	Electrical/Mechanical	
		DSR	NSI
Total Cost of Work	181.40	5.68	585.38

Work Contingencies @3%	5.44	0.17	-
GST	-	-	105.37
UPCL Supervision & Connection			2.00
Water Connection Charges			0.50
Total	186.84	5.85	693.25
Grand Total	885.94		

Total cost of the project is Rs. 885.94 lakh

5. Decision after detailed discussion in the Expenditure Finance Committee:

Regarding the scheme in question, a presentation was made by the Administrative Department before the Expenditure Finance Committee, and the provisions were discussed in detail. The Expenditure Finance Committee gave directions for the implementation of all the works proposed in the estimate in accordance with the prescribed standards.

On the request of the Secretary, Agriculture and Farmers Department, after due consideration by the committee, in the light of the above, the cost of the scheme was approved as Rs. 885.94 lakh (as per clause-4.10) with the following restrictions: -

- 5.1 Cold storage will be operated in 24x7 working hours by PPP mode/private institution, or traders' organization. It should never be kept under the operation of the Mandi Parishad.
- 5.2 Only that much amount should be spent on the work as per the item. Expenditure more than the amount approved should never be made.
- 5.3 The construction materials, such as sand, gravel, road, cement, steel bars, structural steel, and other construction materials used must be tested from time to time in a NABL-accredited laboratory as per the standards of IS Code.
- 5.4 Third-party quality testing of construction work must be ensured.

- 5.5 In the estimation, rates of DSR 2018 have been taken, and items and specifications have also been mentioned accordingly. Condition of change in specifications and rates. There may be a change in the total approved cost of the work. In such a situation, the approval of the head of the administrative department will inevitably be mandatory for the technical approval of the work organization plan. Therefore, while providing for economy, only those items will be included in the estimate that are inevitable items.
- 5.6 In addition to departmental rates, strict compliance with the Procurement Rules, 2017, should be ensured for procurement and execution of works to be done under non-scheduled items.
- 5.7 In the implementation of the scheme, action should be ensured as per cost-effectiveness and energy efficiency.
- 5.8 Compliance with all necessary rules and regulations for the implementation of the scheme should be ensured.
- 5.9 Special attention should be paid to fire safety provisions in the premises.
- 5.10 There will be no increase in the fees of the architect, etc., if the cost of the project is revised.

Tightening of conditions contained in serial nos. 5.1-5.10 above of the Expenditure Finance Committee and compliance should be ensured and 100% compliance of the provisions of Procurement Rules-2017 and Government Order No. dated 21.07.2022 should be done.

This must be done in the Government Order issued in this regard.

In the end, the proceedings of the meeting were concluded with the vote of thanks by the Chairman, the Expenditure Finance Committee to all the participants present in the meeting.

Signed by Rohit Meena

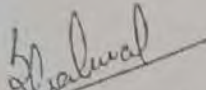
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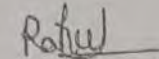
(Rohit Meena)
Additional Secretary

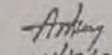
ANNEXURE R-4

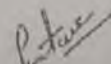
संयुक्त निरीक्षण रिपोर्ट

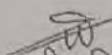
आज दिनांक 04.12.2023 को नवीन मण्डी परिसर कृषि उत्पादन मण्डी समिति, विकासनगर में फल एवं सब्जी के लिए 1000MT (100MT x 10nos.) कोल्ड स्टोरेज की स्थापना हेतु भूमि चयन श्री शोभित थलवाल, कनिष्ठ अभियन्ता (वि०/यॉ०), श्री राहुल कुमार, कनिष्ठ अभियन्ता (सिविल), उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, देहरादून, श्री अनिल कुमार सैनी, उप महाप्रबन्धक (वि०/यॉ०), उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, देहरादून, श्री राजवीर सिंह, मण्डी इन्सपेक्टर, श्री प्रीतम डिमरी, मण्डी निरीक्षक एवं श्री अशोक कुमार जोशी, सचिव, कृषि उत्पादन मण्डी समिति, विकासनगर द्वारा संयुक्त निरीक्षण किया गया। निरीक्षण के दौरान पाया गया है कि उक्त परियोजना हेतु आवश्यक भूमि केवल मण्डी के पिछले गेट के समीप पायी गयी। उपलब्ध भूमि का माप 55मी० x 45मी० पाया गया। परन्तु उक्त भूमि पर आम के 32 वृक्ष लगे हुये हैं। परियोजना को प्रारम्भ करने हेतु सम्पूर्ण भूमि वृक्षहीन होनी चाहिए। जिस हेतु सम्बन्धित विभाग से अनुमति प्राप्त करने के पश्चात् उक्त वृक्षों को काटे जाने की कार्यवाही मण्डी स्तर से की जानी है।

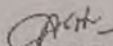

(शोभित थलवाल)
कनिष्ठ अभियन्ता (वि०/यॉ०)
उ०कृ०उ० विपणन बोर्ड,
देहरादून।


(राहुल कुमार)
कनिष्ठ अभियन्ता (सिविल)
उ०कृ०उ० विपणन बोर्ड,
देहरादून।


04/12/2023
(अनिल कुमार सैनी)
उप महाप्रबन्धक (वि०/यॉ०)
उ०कृ०उ० विपणन बोर्ड,
देहरादून।


(प्रीतम डिमरी)
मण्डी निरीक्षक
मण्डी समिति, विकासनगर


(राजवीर सिंह)
मण्डी पर्यवेक्षक
मण्डी समिति, विकासनगर


(अशोक कुमार जोशी)
सचिव
मण्डी समिति, विकासनगर

/TRUE COPY/

Joint Inspection Report

Today on 04.12.2023, land selection for establishment of 1000MT (100MT x 10nos.) cold storage for fruits and vegetables in the new Mandi premises Krishi Utpadan Mandi Samiti, Vikasnagar was jointly inspected by Mr. Shobhit Thalwal, Junior Engineer (V/Y), Mr. Rahul Kumar, Junior Engineer (Civil), Uttarakhand Krishi Utpadan Marketing Board, Dehradun, Mr. Anil Kumar Saini, Deputy General Manager (V/Y), Uttarakhand Krishi Utpadan Marketing Board, Dehradun, Mr. Rajveer Singh, Mandi Inspector, Mr. Pritam Degree, Mandi Inspector and Mr. Ashok Kumar Joshi, Secretary, Krishi Utpadan Mandi Samiti, Vikasnagar. During the inspection, it was found that the land required for the said project was found only near the rear gate of the Mandi. The measurement of the available land was found to be 55 m × 45 m. But 32 mango trees are planted on the said land. To start the project, the entire land should be treeless. For this, after obtaining permission from the concerned department, the process of cutting the said trees has to be done at the Mandi level.

(Shobhit Thalwal) Junior Engineer (V/S) Agri Marketing Board, Dehradun.

(Rahul Kumar) Junior Engineer (Civil) U.K. Marketing Board, Dehradun.

(Anil Kumar Saini) Deputy General Manager (V/Y) U.K. Marketing Board, Dehradun.

(Preetam Dimri) Market Inspector Market Committee, Vikasnagar

(Rajveer Singh) Market Supervisor Market Committee, Vikasnagar

(Ashok Kumar Joshi) Secretary Mandi Committee, Vikasnagar



ई-मेल: vikashnagar.mandi@gmail.com

कार्यालय

कृषि उत्पादन मण्डी समिति, विकासनगर
नवीन मण्डी स्थल, विकासनगर, (देहरादून)

पत्रांक : कृ0उ0म0स0 / 2023 / 421

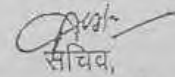
दिनांक : 11 / 12 / 2023

सेवा में,
जिला उद्यान अधिकारी
देहरादून।
महोदय,

नवीन मण्डी स्थल विकासनगर के परिसर में समिति हित में एक कोल्ड स्टोर का निर्माण, विपणन बोर्ड, निर्माण इकाई द्वारा करवाया जा रहा है। कोल्ड स्टोर निर्माण हेतु जिस स्थान का चयन किया गया है, उस स्थान पर आम के 32 वृक्ष हैं। कोल्ड स्टोर के निर्माण हेतु उक्त वृक्षों को काटा जाना आवश्यक है।

अतः कृपया समिति हित में उक्त के निर्माण हेतु आम के 32 वृक्षों के पतन हेतु अनुमति देने की कृपा करें।

भवदीय


सचिव,

कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

कार्यालय

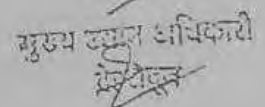
संख्या 3393 / कल / 2023-24

27/12/24

प्रमाणित - विकासनगर

कृपया उक्त का कल में इस आग्रह से समिति से

उपलब्ध रखनी है। निरीक्षण पर आपकी छुट्टी 21/12/24 को कार्यालय को उपलब्ध कराना सुनिश्चित करें।


मुख्य उद्यान अधिकारी
देहरादून

Date:11/12/2023

To,

District Horticulture Officer,

Dehradun.

Sir,

A cold storage is being constructed in the interest of the committee in the premises of the new marketplace, Vikasnagar, by the Marketing Board, Construction Unit. The place selected for the construction of the cold storage has 32 mango trees. It is necessary to cut the said trees for the construction of the cold storage.

Therefore, in the interest of the committee, kindly grant permission for the felling of 32 mango trees for the above construction.

Yours truly

Secretary,

Agricultural Production Market Committee,

Vikasnagar (Dehradun)

कार्यालय मुख्य उद्यान अधिकारी, देहरादून।

पत्रांक 3392/वृ.पा./2023-24/दिनांक 27/21 2024
सेवा में,

सचिव
कृषि उत्पादन मण्डी समिति
विकासनगर देहरादून।

विषय:- फलदार वृक्षों के पातन के सम्बन्ध में।
महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र सं. 283/कृ.उ०म.स.
/2023/दिनांक 27.9.2023 द्वारा नवीन मण्डी स्थल विकासनगर के परिसर
में समिति हित में दो गोदाम निर्माण में बाधा 15 आम फलदार वृक्षों के
पातन हेतु पत्र प्रेषित किया गया है। उक्त पत्र के क्रम में सम्बन्धित उद्यान
सचल दल केन्द्र विकासनगर देहरादून द्वारा अपनी निरीक्षण आख्या कार्यालय
को उपलब्ध कराते हुए अवगत कराया गया है कि वृ 30-40 वर्ष पुराने
नया खराब स्थिति में खड़े हैं। प्रभारी की आख्या एवं राज्यहित में उक्त
वृक्षों के पातन हेतु विभाग को किसी प्रकार की आपत्ति नहीं है। वृक्षों के
पातन से पूर्व वन विभागी की अनुमति अपेक्षित है।

अतः सूचना सूचनार्थ प्रेषित।

भवदीय

मुख्य उद्यान अधिकारी,
देहरादून।

पत्रांक

/उक्तदिनांकित।

प्रतिलिपि:- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रभारी उद्यान सचल दल केन्द्र विकासनगर देहरादून।
2. प्रभागीय वनाधिकारी वन प्रभाग कालसी देहरादून।

मुख्य उद्यान अधिकारी,
देहरादून।

Dated: 27.02.2024

To,
The Secretary,
Agricultural Production Market Committee
Vikasnagar, Dehradun.

Subject: Regarding the felling of trees.

Sir,

Regarding the above subject, a letter has been sent to you through your office, Letter No. dated 27.9.2023 for felling of 15 mango fruit trees which are obstructing the construction of two godowns in the premises of the new Mandi Sthal Vikasnagar in the interest of the committee. In the context of the said letter, the concerned Garden Mobile Squad Center, Vikasnagar, Dehradun, has provided its inspection report to the office and informed that these 30 - 40-year-old trees are standing in bad condition. The department has no objection to the felling of the said trees in the interest of the state and in the report of the in-charge. Permission of the Forest Department is required before felling of the trees.

Hence information notice is sent.

Yours truly
The Chief Horticulture Officer,
Dehradun.

/TRANSLATED COPY/

कार्यालय मुख्य उद्यान अधिकारी, देहरादून।

पत्रांक 3626/वृ.पा./2023-24/दिनांक 14/31 2024
सेवा में,

सचिव
कृषि उत्पादन मण्डी समिति
विकासनगर देहरादून।

विषय:- फलदार वृक्षों के पातन के सम्बन्ध में।
महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र सं. 421/कृ.उ.म.स.
/2023/दिनांक 11.12.2023 द्वारा नवीन मण्डी स्थल विकासनगर के
परिसर में समिति हित में कोल्ड स्टोर का निर्माण एवं चिपणन बोर्ड निर्माण
इकाई में बाधा उत्पन्न कर रहे 32 आम फलदार वृक्षों के पातन हेतु पत्र
प्रेषित किया गया है। उक्त पत्र के क्रम में सम्बन्धित उद्यान सचल दल
केन्द्र विकासनगर देहरादून द्वारा अपनी निरीक्षण आख्या कार्यालय को
उपलब्ध कराते हुए अवगत कराया गया है कि वृ 40-50 वर्ष पुराने तथा
खराब स्थिति में खड़े हैं। प्रभारी की आख्या एवं राज्यहित में उक्त वृक्षों के
पातन हेतु विभाग को किसी प्रकार की आपत्ति नहीं है। वृक्षों के पातन से
पूर्व वन विभाग की अनुमति अपेक्षित है।

अतः सूचना सूचनार्थ प्रेषित।

भवदीय


मुख्य उद्यान अधिकारी,
देहरादून।

पत्रांक

/उक्तदिनांकित।

प्रतिलिपि:- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
1. प्रभारी उद्यान सचल दल केन्द्र विकासनगर देहरादून।
2. प्रभागीय वनाधिकारी वन प्रभाग कालसी देहरादून।

मुख्य उद्यान अधिकारी,
देहरादून।

Date:14.03.2024

To,
The Secretary,
Agricultural Production Mandi Committee,
Vikasnagar, Dehradun.

Subject: Regarding the cultivation of fruit trees.

Sir,

On the above subject, a letter has been sent to you through your office Letter No. dated 11.12.2023 for felling of 32 mango fruit trees which are obstructing the construction of cold storage and marketing yard construction unit in the interest of the committee in the premises of the New Market Place, Vikasnagar. In the context of the said letter, the concerned Garden Mobile Squad Center, Vikasnagar, Dehradun, has provided its inspection report to the office and informed that they are 40-50 years old and are in bad condition. The department has no objection to the felling of the said trees in the interest of the state and in the report of the in-charge. Permission of the department is required before felling of the trees.

Hence, the information is sent.

Yours sincerely
Chief Horticulture Officer,
Dehradun.

/TRANSLATED COPY/



ई-मेल: vikashnagar.mandi@gmail.com

कार्यालय

कृषि उत्पादन मण्डी समिति, विकासनगर
नवीन मण्डी स्थल, विकासनगर, (देहरादून)

पत्रांक : कृ0उ0म0स0/2024 - 641

दिनांक 20/03/2024

सेवा में,

प्रभागीय वनाधिकारी
कालसी वन प्रभाग
कालसी, देहरादून।

महोदय,

नवीन मण्डी स्थल विकासनगर के परिसर में समिति हित में गोदाम एवं कोल्ड स्टोर का निर्माण, विपणन बोर्ड, निर्माण इकाई द्वारा करवाया जा रहा है। गोदाम एवं कोल्ड स्टोर निर्माण हेतु जिस स्थान का चयन किया गया है, उस स्थान पर आम के 47, शीशम 02, तुन 07, यूकैलिपटस 06, खैर 01 एवं 03 सूखे, कुल 66 वृक्ष हैं। कोल्ड स्टोर निर्माण हेतु उक्त वृक्षों को काटा जाना आवश्यक है। मुख्य उद्यान अधिकारी, देहरादून के कार्यालय पत्रांक 3392/वृ.पा./2023-24 दिनांक 27.02.2024 के द्वारा आम के 15 वृक्षों एवं पत्रांक 3620 वृ.पा./2023-24/दिनांक 14.03.2024 के द्वारा आम के 32 वृक्षों कुल 47 आम फलदार वृक्षों के पातन की अनुमति/अनापत्ति उद्यान विभाग द्वारा प्रदान की गई है। वृक्षों के पातन से पूर्व उनका मूल्यांकन कराया जाना है।

अतः कृपया अपने स्तर से परीक्षण कर उक्तानुसार शीशम 02, तुन 07, यूकैलिपटस 06, खैर 01 व 03 सूखे वृक्षों के पातन हेतु अनुमति एवं आम के 47 वृक्षों सहित कुल 66 वृक्षों का मूल्यांकन करवाते हुए इस कार्यालय को उपलब्ध कराने का कष्ट करें, ताकि वृक्षों का पातन किया जा सके।

भवदीय



(Signature)
सचिव,

कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

o/c

Date: 20.03.2024

To,

Divisional Forest Officer,
Kalsi Forest Division,
Kalsi, Dehradun.

Respected Sir,

In the premises of the new Mandi site, Vikasnagar, construction of a warehouse and cold storage in the interest of the committee is being done by the Marketing Board, Construction Unit. At the place selected for the construction of the warehouse and cold storage, there are 47 mango trees, 02 Sheesham trees, 07 Tun trees, 06 Eucalyptus trees, 01 Khair tree, and 03 dry trees, a total of 66 trees. It is necessary to cut the said trees for the construction of the cold storage. Permission/No objection for felling of 15 mango trees by the Office Letter No. dated 27.02.2024 of the Chief Horticulture Officer, Dehradun, and Letter No. dated 14.03.2024 for felling of 32 mango trees, a total of 47 mango fruit trees have been provided by the Horticulture Department. Before felling the trees, they have to be evaluated.

Therefore, kindly investigate at your level and get the permission for felling of dried trees like Sheesham 02, Tun 07, Eucalyptus 06, Khair 01, and 03 dry trees as per above, and get the total 66 trees, including 47 mango trees evaluated, and make it available to this office so that the trees can be taken care of.

Yours truly,

Agricultural Production Market Committee,
Vikasnagar, Dehradun.

/TRANSLATED COPY/

कार्यालय - वन क्षेत्राधिकारी चौहड़पुर रेंज, सहसपुर।

पत्रांक 650 /9, दिनांक 15 / अप्रैल 2024

प्रभागीय वनाधिकारी,
कालसी भूमि संरक्षण वन प्रभाग,
कालसी।

द्वारा - उप प्रभागीय वनाधिकारी, सहसपुर।

विषय:- नवीन गण्डी स्थल, विकासनगर में स्थित वृक्षों के मूल्यांकन एवं पातन की अनुमति के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 4671/9-1, दिनांक 23.03.2024.

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र की जांच हेतु श्री शतपाल सिंह, वन दरोगा/अनुभाग अधिकारी अम्बाडी अनुभाग को नामित किया गया। जांच अधिकारी द्वारा अपनी जांच आख्या में अवगत कराया है कि नवीन गण्डी स्थल विकासनगर, के परिसर में समिति हित में गोदाम एवं कोल्ड स्टोर का निर्माण, विपणन बोर्ड निर्माण इकाई द्वारा करवाया जा रहा है। गोदाम एवं कोल्ड स्टोर निर्माण हेतु जिस स्थान का चयन किया गया है, उस स्थान पर 47 आम वृक्ष, 02 शीशम वृक्ष, 07 तुन वृक्ष 06 यूकेलिप्टिस वृक्ष, 01 खैर वृक्ष व 03 कोकाट वृक्ष कुल 66 वृक्ष बाधक बने हुए हैं। मण्डी समिति के द्वारा उपलब्ध (संलग्नक) गोदाम एवं कोल्ड स्टोर निर्माण का शेड प्लान में भी उक्त वृक्षों को चिन्हित किया गया है। उक्त वृक्षों पर पूर्ण रूप से कृषि उत्पादन मण्डी समिति, विकासनगर का स्वामित्व है। उक्त वृक्षों का मूल्यांकन विवरण निम्न प्रकार से दर्ज है:-

क्र० सं०	प्रजाति/प्रकृति	गोलाई (मी०)	व्यास वर्ग	श्रेणी	आयतन (घ०मी०)	रा०	गुणांक	दर	घनराशि
1	तुन हरा खड़ा	1.80mt	5-6	F	2.720	01	2/3	27948.00	18632.00
2	तुन सूखा खड़ा	1.00mt	3-4	F	0.807	01	2/3	8323.00	5549.00
3	तुन हरा खड़ा	1.60mt	5-6	F	2.720	01	2/3	27948.00	18632.00
4	तुन हरा खड़ा	1.45mt	4-5	F	1.650	02	2/3	17016.00	22688.00
5	तुन हरा खड़ा	2.20mt	7-8	F	4.029	01	2/3	49925.00	33283.00
6	तुन सूखा खड़ा	1.80mt	5-6	F	2.720	01	2/3	27948.00	18632.00
7	खैर हरा खड़ा	1.40mt	4-5	F	1.104	01	2/3	36261.00	24174.00
8	आम हरा खड़ा	1.20mt	3-4	F	0.460	23	2/3	2871.00	44022.00
9	आम हरा खड़ा	0.85mt	2-3	U	0.140	23	1/3	675.00	5175.00
10	आम हरा खड़ा	1.50mt	4-5	F	0.890	01	2/3	5742.00	3828.00
11	शीशम हरा खड़ा	2.00mt	6-7	F	2.661	02	2/3	74287.00	99049.00
12	यूकेलिप्टिस हरा खड़ा	1.00mt	30-35	S	0.536	03	01	4533.00	13599.00
13	यूकेलिप्टिस हरा खड़ा	0.85mt	25-30	S	0.368	03	01	3102.00	9306.00
14	कोकाट सूखा खड़ा	1.00mt	3-4	U	0.510	03	1/3	3788.00	3788.00
कुल योग					66				320357.00

अतः मूल्यांकन/जांच रिपोर्ट महोदय की सेवा में प्रेषित की जाती है।

संलग्न:- यथोपरि।

भवदीय
वन क्षेत्राधिकारी,
चौहड़पुर रेंज, सहसपुर।

प्रतिलिपि:- सचिव कृषि उत्पादन मण्डी समिति, विकासनगर को उनके पत्रांक कृ०उ०ग०स०/2024-641, दिनांक 20.03.2024 के क्रम में इस आशय से प्रेषित कि उक्त वृक्षों का पातन वन विभाग/उद्यान विभाग की सम्पूर्ण प्रक्रिया पूर्ण होने के उपरान्त ही कार्यवाही करना सुनिश्चित करें।

/TRUE COPY/

Office of the Forest Divisional Officer, Choharpur Range, Sahaspur.

Letter No. 650 / 9, Dated 15.04.2024

To,

Divisional Forest Officer,

Kalsi Land Conservation Forest Division, Kalsi.

By - Sub-Divisional Forest Officer, Sahaspur.

Subject: Regarding the evaluation and felling permission of trees located at the new Mandi site, Vikasnagar.

Reference: Your letter no. 4671/9-1, dated 23.03.2024.

Sir,

Regarding the above subject, Mr. Satpal Singh, Forest Guard/Section Officer, Ambadi Section, has been nominated to investigate the referenced letter. The investigating officer has reported in his investigation report that the construction of a warehouse and cold store is being carried out by the Marketing Board Construction Unit in the premises of the new Mandi site, Vikasnagar, in the interest of the committee. The location chosen for the construction of the warehouse and cold store has 47 mango trees, 02 sheesham trees, 07 tun trees, 06 eucalyptus trees, 01 khair tree and 03 kokat trees, totaling 66 trees, which are obstructing the construction. These trees are also marked in the shed plan of the warehouse and cold store construction provided by the Mandi Samiti (enclosed). The Agriculture Production Mandi Samiti, Vikasnagar, fully owns these trees. The valuation details of the said trees are recorded as follows:

S.No. | Species/Nature | Girth (m) | Diameter Class | Category | Volume (cubic meters) | Factor | Rate (Rs) | Amount (Rs) |

1 Tun Dry Standing 1.80 5-6 F 2.720 01 2/3 27948.00 18632.00
2 Tun Dry Standing 1.00 3-4 F 0.807 01 2/3 8323.00 5549.00
3 Tun Green Standing 1.60 5-6 F 2.720 01 2/3 27948.00 18632.00
4 Tun Green Standing 1.45 4-5 F 1.650 02 2/3 17016.00 22688.00
5 Tun Green Standing 2.20 7-8 F 4.029 01 2/3 49925.00 33283.00
6 Tun Dry Standing 1.80 5-6 F 2.720 01 2/3 27948.00 18632.00
7 Khair Green Standing 1.40 4-5 F 1.104 01 2/3 36261.00 24174.00
8 Mango Green Standing 1.20 3-4 F 0.460 23 2/3 2871.00 44022.00
9 Mango Green Standing 0.85 2-3 U 0.140 23 1/3 675.00 5175.00
10 Mango Green Standing 1.50 4-5 F 0.890 01 2/3 5742.00 3828.00
11 Sheesham Green Standing 2.00 6-7 F 2.661 02 2/3 74287.00
99049.00
12 Eucalyptus Green Standing 1.00 30-35 S 0.536 03 01 4533.00
13599.00
13 Eucalyptus Green Standing 0.85 25-30 S 0.368 03 01 3102.00
9306.00
14 Kokat Dry Standing 1.00 3-4 U 0.510 03 1/3 3788.00 3788.00
Total: 66 Rs.320357.00

Therefore, the evaluation/inspection report is submitted for your perusal.

Attachment: As above.

Yours faithfully,

Forest Divisional Officer, Choharpur Range, Sahaspur.

Copy to: Secretary, Agricultural Produce Market Committee, Vikasnagar, in reference to their letter no. ./2024-641, dated 20.03.2024, conveying that the entire process of tree felling by the Forest Department/Horticulture Department should be completed in due course.

E-mail: vikasnagarmandi@gmail.com

Agricultural Produce Market Committee, Vikasnagar

New Mandi Complex, Vikasnagar (Dehradun)

Letter No.: 50U010S0/2024-25/-832

Date: 29/07/2024

To,
Tehsildar,
Vikasnagar.

Sir,

Information is required by this office for departmental work regarding whether the land of Mandi complex, Vikasnagar, is agricultural or non-agricultural. In addition to this, in the Khasra (land record) number 00139 of the Mandi complex, the name of the account holder 'Krishi Utpadan Mandi Samiti Dehradun' is recorded, whereas the said land belongs to Krishi Utpadan Mandi Samiti Vikasnagar.

Therefore, the Khasra of land part-1, account number 00139 and account number 00140 of Krishi Utpadan Mandi Samiti Vikasnagar are being sent attached with this request, so please make the information available accordingly and kindly correct the name of the account holder in the records from Krishi Utpadan Mandi Samiti Dehradun to Krishi Utpadan Mandi Samiti Vikasnagar.

Sincerely,

Secretary Krishi Utpadan Mandi Samiti Vikasnagar (Dehradun)

Enclosed: As above

/TRANSLATED COPY/

कार्यालय-उप प्रभागीय वनाधिकारी, सहसपुर उप वन प्रभाग, कालसी।
पत्रांक- १०/२१-५, कालसी, दिनांक, ०१/०७/२०२४

सेवा में,

उप जिलाधिकारी,
विकासनगर।

विषय : कृषि उत्पादन मण्डी समिति, विकासनगर में पुनः निरीक्षण कर सत्यता उजागर करने विषयक।
संदर्भ : इस कार्यालय का पत्रांक-५०/२१-५, दिनांक-१५.०७.२०२४
महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में अवगत कराना है कि कृषि उत्पादन मण्डी समिति, विकासनगर में पुनः निरीक्षण कर सत्यता उजागर करने विषयक का अधोहस्ताक्षरी द्वारा स्थलीय निरीक्षण करने के उपरान्त कृषि/अकृषि भूमि के सम्बन्ध में स्थिति स्पष्ट करने हेतु पत्र प्रेषित किया गया है किन्तु आतिथि आपके द्वारा प्रश्नगत भूमि का प्रकार स्पष्ट नहीं किया गया है।

अतः आपसे पुनः अनुरोध करना है कि शिकायत की जांच हेतु उक्त भूमि का प्रकार सम्बन्धित सूचना स्पष्ट करने की कृपा करें, ताकि समयान्तर्गत शिकायत का निस्तारण किया जा सके।

भवदीया,

उप प्रभागीय वनाधिकारी,
सहसपुर उप वन प्रभाग,
कालसी।

प्रतिलिपि : प्रभागीय वनाधिकारी, कालसी भू०सं० वन प्रभाग, कालसी को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

उप प्रभागीय वनाधिकारी,
सहसपुर उप वन प्रभाग,
कालसी।

459
21-5
31/8/2024

TC
14
DFO
03/08/24

Office of the Sub-Divisional Forest Officer, Sahaspur Sub Forest Division,
Kalsi. Letter No.- 10/21-5, Kalsi,

Dated, 01/08/2024

To,
Sub-District Magistrate, Vikasnagar.

Subject: Regarding re-inspection and revealing the truth in the Agricultural
Produce Market Committee, Vikasnagar.

Reference: This office's letter no.- 60/21-5, Dated- 15.07.2024

Sir,

In reference to the above-mentioned subject, it is to inform that after the on-site inspection by the sub-divisional forest officer, Sahaspur regarding the re-inspection and clarification of facts in Agriculture Production Market Committee, Vikasnagar, a letter was sent to clarify the status regarding agricultural/non-agricultural land, but the type of land in question has not been clarified by Sub Sub-divisional Magistrate, Vikasnagar.

Therefore, it is requested again that the information related to the type of the said land be clarified for the purpose of investigation of the complaint, so that the complaint can be resolved in a timely manner.

Sincerely,

Sub-Divisional Forest Officer,
Sahaspur Sub Forest Division,
Kalsi.

Copy to: Divisional Forest Officer, Kalsi Forest Division, Kalsi for information
and necessary action.

Sub-Divisional Forest Officer
,Sahaspur Sub Forest Division,
Kalsi.

/TRANSLATED COPY/



ई-मेल vikaashnagar.mandi@gmail.com

कार्यालय

कृषि उत्पादन मण्डी समिति विकासनगर
नवीन मण्डी स्थल, विकासनगर (देहरादून)

पत्रांक १०००५०११०/२०२४ - ८५६

दिनांक ०६/०८/२०२४

सेवा में

प्रभागीय वनाधिकारी
कालसी वन प्रभाग
कालसी देहरादून।

महोदय,

कृपया उप प्रभागीय वनाधिकारी, सहसपुर उप वन प्रभाग, कालसी के कार्यालय पत्रांक २६/२१-६, कालसी, दिनांक ०१/०८/२०२४, जो उपजिलाधिकारी, विकासनगर का सम्बोधित एवं आपसे पृष्ठांकित है। संदर्भित पत्र मण्डी परिसर विकासनगर की भूमि का प्रकार सम्बन्धी है। उक्त के सन्तर्भ में अवगत कराना है कि राजस्व उपनिरीक्षक तहसील विकासनगर की आख्या दिनांक ०६/०८/२०२४ के अनुसार कृषि उत्पादन मण्डी समिति विकासनगर की भूमि कृषि भूमि है।

उक्तानुसार आख्या पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

प्रतिलिपि— उपरानुसार आख्या।

भवदीय

सचिव,

कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

प्रतिलिपि— उप प्रभागीय वनाधिकारी, सहसपुर उप वन प्रभाग, कालसी को सूचनाार्थ।

सचिव,

कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

Office

Krishi Utpadan Mandi Samiti Vikasnagar

New Mandi Sthal, Vikasnagar (Dehradun)

Ref No. 846/2024

Date: 06/08/2024

To,

Divisional Forest Officer

Kalsi Forest Division

Kalsi, Dehradun.

Subject: Regarding the nature of the land of Vikasnagar Mandi premises.

Sir,

Kindly refer to the office letter no. 95/21-5, Kalsi, dated 01/08/2024, of the Sub Divisional Forest Officer, Sahaspur Sub Forest Division, Kalsi, which is addressed to the Sub-Divisional Magistrate, Vikasnagar, and endorsed to you. The referred letter is concerning the type of land of the Vikasnagar Mandi premises. In this regard, it is to inform that as per the report of the Revenue Sub-Inspector, Tehsil Vikasnagar, dated 05.06.2024, the land of Krishi Utpadan Mandi Samiti Vikasnagar is agricultural land.

Therefore, the said report is enclosed herewith for necessary action.

Yours faithfully,

Secretary

Krishi Utpadan Mandi Samiti

Vikasnagar (Dehradun)

Enclosed: As per the above report.

Copy to: Sub Divisional Forest Officer, Sahaspur Sub Forest Division, Kalsi, for information.

Secretary, Krishi Utpadan Mandi Samiti Vikasnagar (Dehradun).

कार्यालय मुख्य उद्यान अधिकारी, देहरादून।

पत्रांक 2560 / वृ.पा./2024-25/दिनांक 19/09/2024

आदेश

प्रभागीय वनाधिकारी कालसी भूमि संरक्षण वन प्रभाग कालसी ने अपने पत्र सं० 555/21-5/दिनांक 17.8.2024 द्वारा अवगत कराया गया है कि श्री युद्धवीर सिंह चौहान गांव व पौ० मूला चकमता के शिकायती पत्र के क्रम में शासनादेश सं० 927/X-3.2012/21(11) दिनांक 30.11.2012 में निहित प्राविधानों के अन्तर्गत कार्यवाही किन्ने जाने हेतु विभाग को अग्रसारित किया गया है।

इस सम्बन्ध में अवगत कराना है कि विषयगत प्रकरण शहरी क्षेत्र में निर्माण कार्य से सम्बन्धित होने के कारण जांच हेतु वन विभाग, राज्य विभाग, मण्डी परिषद विकासनगर एवं उद्यान विभाग की संयुक्त जांच हेतु निम्न प्रकार समिति का गठन किया जाता है। समिति की आख्यानुसार अग्रेतर कार्यवाही अपनाई जायेगी।

1. ज्ये० उ० नि० विकासनगर
2. प्रभारी उद्यान सचल दल केन्द्र विकासनगर।
3. राजस्व विभाग विकासनगर
4. वन प्रभाग कालसी
5. मण्डी परिषद विकासनगर

(महेन्द्र प्रताप शाही)
मुख्य उद्यान अधिकारी,
देहरादून।

पत्रांक 2560 / उक्त दिनांकित।

प्रतिलिपि:- प्रभारी उद्यान सचल दल केन्द्र विकासनगर देहरादून को इस निर्देश के साथ उक्त स्थल का स्थलीय निरीक्षण हेतु तिथि निर्धारित के साथ सम्बन्धित विभागों से समन्वय स्थापित करते हुए उक्त स्थलीय जांच आख्या कार्यालय को उपलब्ध कराना सुनिश्चित करें।

प्रतिलिपि:- ज्ये० उ० नि० विकासनगर सम्बद्ध मुख्यालय को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि:- उपजिलाधिकारी विकासनगर देहरादून की सेवा में इस आशय से प्रेषित कि उक्त जांच हेतु अपने स्तर से कर्मचारी को नामित करने की कृपा की जाएगी।

प्रतिलिपि:- सचिव मण्डी परिषद विकासनगर देहरादून को उक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि:- प्रभागीय वनाधिकारी कालसी देहरादून की सेवा में उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य उद्यान अधिकारी,
देहरादून।

Office of the Chief Horticulture Officer, Dehradun.

Letter No. 2560 /V.P./2024-25/

Dated 19/09/2024

Order

Your letter no. 555/21-5/dated 17.08.2024 states that in pursuance of the complaint letter of Shri Yudhveer Singh Chauhan, resident of Village-Chaub, P.O. Gyula, Post-Mangta, action is required to be taken under the provisions contained in Government Order no. 927/X-3.2012/21 (3) dated 30.11.2012, and the matter has been forwarded to the department for necessary action.

In this regard, it is informed that since the subject matter pertains to construction work in an urban area, a joint inquiry committee comprising the Forest Department, Revenue Department, Mandi Parishad Vikasnagar, and Horticulture Department is constituted as follows for investigation. Further action will be taken based on the committee's report.

1. Junior Engineer, Vikasnagar
2. In-charge, Horticulture Mobile Unit Center, Vikasnagar
3. Revenue Department, Vikasnagar
4. Forest Division, Kalsi
5. Mandi Parishad, Vikasnagar

(Mahendra Pratap Shahi)

Chief Horticulture Officer, Dehradun.

Letter No. 2980/Above dated.

Copy to:

Copy to the In-charge, Horticulture Mobile Unit Center, Vikasnagar, Dehradun, with instructions to ensure coordination with concerned departments and provide the site inspection report to the office after fixing a date for the site inspection.

Copy to the Junior Engineer, Vikasnagar, attached to the Headquarters, for information and necessary action.

Copy to the Sub-Divisional Magistrate, Vikasnagar, Dehradun, with the request to nominate an employee from your end for the said inquiry.

Copy to the Secretary, Mandi Parishad, Vikasnagar, Dehradun, for information and necessary action as above.

Copy to the Divisional Forest Officer, Kalsi, Dehradun, for information and necessary action as above.

संयुक्त निरीक्षण आख्या

मुख्य उद्यान अधिकारी, देहरादून के कार्यालय पत्र सं० 2560/ वृ.पा./2024-25/दिनांक 19.9.2024 के द्वारा गठित समिति द्वारा दिनांक 4.10.2024 को मण्डी परिषद विकासनगर देहरादून के परिसर में अवस्थित आम वृक्षों का संयुक्त स्थलीय निरीक्षण किया गया, जिसकी निरीक्षण आख्या निम्न प्रकार है।

1. परिसर में कुल 32 आम वृक्ष मौजूद हैं जिनमें 10 फीट की चाहरदीवारी लगी है। जहां पर निवारण कार्य हेतु सामग्री इत्यादि एकत्रित की गई है। जिसमें से 06 आम वृक्ष मण्डी परिसर के मार्ग किनारे हैं, जो मार्ग को अवरुद्ध कर रहे हैं। तथा 17 आम वृक्ष खाली स्थान पर खड़े हैं। तथा 09 वृक्ष चाहरदीवारी के अन्दर स्थित हैं।
2. मण्डी परिसर में लगे आम वृक्षों का रोपण मण्डी परिषद के कथनानुसार वर्ष 1992 में किया गया है। जो लगभग 32 वर्ष पुराने हैं।
3. मण्डी परिषद विकासनगर की भूमि राजस्व अभिलेखों में सकंमणीय भूमि दर्ज है। जिसका स्वरूप कृषि है।
4. परिसर में स्थित आम वृक्ष देखभाल के अभाव में जीर्णोद्धार स्थिति में हैं। तथा मण्डी परिषद के कथनानुसार अफलत की स्थिति में है। जिससे किसी प्रकार राजस्व प्राप्त नहीं हो रहा है।
5. मण्डी परिषद द्वारा अबगत कराया गया है कि प्रदेश के राजस्व की बढ़ोतरी हेतु उक्त स्थल पर कोल्ड स्टोरेज इत्यादि भवन का निर्माण किया जा रहा है, जो पछुवादून के कास्तकारों को लाभकारी सिद्ध होगा।
6. उक्त भूमि में निर्माण हेतु चयनित भूमि में अवरुद्ध वृक्षों का पातन किया जाना प्रस्तावित है। जिसे जनहित एवं कास्तकारों के हित को देखते हुए अवरुद्ध वृक्षों का पातन किया जाना आवश्यक है।
7. उक्त भूमि का स्वरूप कृषि होने के कारण उक्त वृक्षों का पातन नियमानुसार उद्यान विभाग से अनुमति प्राप्त की जानी चाहिए।

1. (आनन्द सिंह) 2. (सतपाल सिंह)
राजस्व उपनिरीक्षक वन दरोगा
विकासनगर वनप्रभाग कालसी

3. (इन्दर अहमद)
वन विभाग
चौहडपुर रेंज

4. (बचन सिंह)
प्रभारी
उ०स०द० विकासनगर

5. (अशोक जी) 6. (शोभित थलवाल)
कृषि उत्पन्न मण्डी समिति क०अभि०
मण्डी परिषद देहरादून

7. (राहुल कुमार)
क०अभि०

8. (पी०एस० रौथान)
ज्ये.उ.नि

कार्यालय प्रभारी उद्यान सचल दल केन्द्र विकासनगर

पत्रांक 100 / वृ.पा./2024-25/दिनांक 18/10/2024

सेवा में,
मुख्य उद्यान अधिकारी,
देहरादून।

महोदय,

आपके कार्यालय पत्र सं० 2560/वृ.पा./2024-25/दिनांक 19.9.2024 के अनुपालन में विषयगत प्रकरण पर संयुक्त जांच कर उपरोक्तानुसार जांच आख्या आपकी सेवा में प्रेषित की जा रही है।

(बचन सिंह) सचल दल
प्रभारी, प्रभारी
उद्यान सचल दल केन्द्र
विकासनगर।

Joint Inspection Report

Office of the Chief Horticultural Officer, Dehradun. As per office letter no. 2560/D.P./2024-25/dated 19.09.2024, a committee constituted by the Chief Horticultural Officer, Dehradun, carried out a joint on-site inspection of the mango trees located in the premises of the Mandi Parishad Vikasnagar, Dehradun on 4.10.2024. The inspection report is as follows:

1. There are a total of 32 mango trees in the premises, which are surrounded by a 10-foot boundary wall. Construction materials etc. have been collected there. Out of these, 06 mango trees are on the roadside of the Mandi premises, which are obstructing the road. And 17 mango trees are standing in the open space. And 09 trees are located inside the boundary wall.
2. According to the Mandi Parishad, the mango trees in the Mandi premises were planted in the year 1992, which are about 32 years old.
3. The land of Mandi Parishad Vikasnagar is recorded as transferable land in the revenue records, which is agricultural in nature.
4. The mango trees located in the premises are in dilapidated condition due to lack of care and according to the Mandi Parishad, they are fruitless. Due to which no revenue is being received.
5. It has been informed by the Mandi Parishad that a cold storage etc. building is being constructed at the said site to increase the revenue of the state, which will prove beneficial for the farmers of Pachwadoon.
6. It is proposed to fell the obstructing trees in the land selected for construction in the said land. Considering the public interest and the interest of the farmers, it is necessary to fell the obstructing trees.

7. Since the nature of the said land is agricultural, permission should be obtained from the Horticulture Department as per the rules for felling the said trees.

Signatories:

- 1.(Anand Singh) Revenue Sub-Inspector, Vikas Nagar
- 2.(Satpal Singh) Forest Ranger, Kalsi Forest Division
- 3.(Intezar Ahmed) Forest Department, Choharpur Range
- 4.(Bachan Singh) In-charge Horticulture Officer, Vikas Nagar
- 5.(Ashok Joshi) Assistant Engineer, Agriculture Produce Market Committee, Vikas Nagar, Dehradun
- 6.(Shobhit Badwal) Junior Engineer
- 7.(Rahul Kumar) Junior Engineer
8. (P.S. Rauthan) Senior Inspector, Office In-charge Horticulture Flying Squad Center, Vikas Nagar

Office of the Chief Horticultural Officer, Dehradun

Letter No. 100/D.P./2024-25/dated 18/10/2024

To,

Chief Horticultural Officer,

Dehradun

Sir,

Regarding your office letter no. 2560/B.U./2024-25 dated 19.9.2024, the joint inspection report related to the aforementioned subject is enclosed for necessary action.

Yours faithfully,

(Signatures of Concerned Officer)

(Name and Designation)

Chief Horticultural Officer, Dehradun

कार्यालय मुख्य उद्यान अधिकारी, देहरादून।

पत्रांक / वृक्षपातन/2024-25/

दिनांक 19/11/2024

सचिव कृषि उत्पादन मण्डी समिति विकासनगर देहरादून के पत्र सं० 1075/कृ.उ.म.स. /2024/दिनांक 16.11.24 एवं गठित समिति के निरीक्षण आख्या के आधार पर उत्तर प्रदेश वृक्ष संरक्षण अधिनियम-1976(उत्तराखण्ड में यथा प्रवृत्ति) की अधिनियम की धारा-3(क) उपधारा(III) में प्रदत्त शक्तियों का प्रयोग करते हुए निम्न विवरणानुसार वृक्षों की पातन अनुमति एतद् द्वारा प्रदान की जाती है।

क्र.सं	प्रजाति	प्लॉट में कुल वृक्षों की संख्या	पातन वृक्षों का व्यास (वर्ग फिट में)	पातन वृक्षों की संख्या	प्रभारी की आख्या के अनुसार
1	आम	32	4-5फिट(5) आम 3-4फिट(2) आम 7-8फिट(2) आम 4-5फिट(1) आम 3-4फिट(1) आम 4-5फिट(3) आम 3-4फिट(2) आम 6-7फिट(1) आम 2-3फिट(1) आम	18 आम	खतोनी/ खसरा- 139 में 18 आम वृक्ष जो रास्ते को अवरुद्ध एवं जीर्ण शीर्ण होने के कारण पातन की संस्तुति के आधार पर। जिसमें 09 वृद्धा चाहरदीवारी के अन्दर, 02 सड़क किनारे एवं 7 बाउण्ड्री के बाहर खड़े हैं।

उक्त वृक्ष पातन की अनुमति निम्न शर्तों/प्रतिबन्धों के अधीन दी जाती है।

1. पत्र जारी होने की तिथि से 15 दिन तक के लिए यह पातन अनुज्ञा वैध होगी। भू-स्वामी द्वारा निश्चित रूप से इस अवधि में उक्त वृक्षों का पातन करना होगा।
2. पत्र जारी होने की तिथि से 01 माह के अन्दर उक्त वृक्षों के पातन के पश्चात आवश्यकतानुसार उत्तराखण्ड इमारती लकड़ी और अन्य वन उपज अभिवहन नियमावली-2012 के प्राविधानानुसार प्रकाष्ठ के निकासी हेतु आवेदन प्रस्तुत करना होगा।
3. उक्त पेड़ों का पातन सूर्योदय से पहले व सूर्यास्त के बाद नहीं किया जायेगा।
4. उक्त पेड़ों के पातन स्थलों का निरीक्षण उद्यान विभाग के किसी भी क्षेत्रीय ज्ये० उ० नि०/प्रभारी उद्यान सचल दल केन्द्र या नामित कर्मचारी द्वारा निरीक्षण किया जा सकता है।
5. उक्त पेड़ों के पातन हेतु भू-स्वामी द्वारा अपने आवेदन पत्र में किसी भी तथ्य का किसी भी समय असत्य पाये जाने पर पातन अनुज्ञा को स्वतः ही निरस्त समझा जायेगा।
6. उत्तर प्रदेश वृक्ष संरक्षण अधिनियम-1976(उत्तराखण्ड में यथा प्रवृत्ति) की धारा-7 के प्राविधानानुसार प्रत्येक पातित वृक्ष के सापेक्ष दुगुने संख्या में पौधों का रोपण चिह्नित स्थलों पर भू-स्वामी द्वारा स्वयं के व्यय पर किया जायेगा। रोपित पौधों की देख-रेख सम्बन्धित भू-स्वामी द्वारा किया जायेगा। वृक्षारोपण हेतु स्थल चयन, प्रजाति का चयन, व रोपित पौध की जीवितता सम्बन्धित उद्यान विभाग के प्रभारी द्वारा सुनिश्चित किया जायेगा।
7. उक्तानुसार भू-स्वामी द्वारा वृक्षारोपण कार्य करने में असमर्थता व्यक्त किये जाने की दशा में भू-स्वामी के व्यय पर विभागीय वृक्षारोपण कार्य किया जायेगा।
8. उक्तानुसार पातन स्थल पर किसी प्रकार की अवैध पातन के लिए भू-स्वामी स्वयं जिम्मेदार होगा। तथा उक्त अधिनियम के अन्तर्गत सम्बन्धित धाराओं में कार्यवाही अपनाई जायेगी।
9. उक्त पातन अनुज्ञा प्रभारी की संस्तुति एवं निरीक्षण उपरान्त निर्गत की गई है। उक्त वृक्षों के पातन के सम्बन्ध में सम्बन्धित केन्द्र प्रभारी की पूर्ण जिम्मेदारी होगी।

उक्त शर्तों/प्रतिबन्धों के उल्लंघन होने की दशा में प्रदेश वृक्ष संरक्षण अधिनियम-1976(उत्तराखण्ड में यथा प्रवृत्ति) की धारा-15 की उपधारा(1) के अधीन कार्यवाही अमल में लाई जायेगी।

मुख्य उद्यान अधिकारी
देहरादून।

पत्रांक 3294 /उक्त दिनांकित।

प्रतिलिपि:- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव कृषि उत्पादन मण्डी समिति विकासनगर देहरादून।
2. प्रभारी उद्यान सचल दल केन्द्र विकासनगर को इस निर्देश के साथ प्रेषित कि उक्त वृक्षों का पातन अपने सम्मुख करवाना सुनिश्चित करें। अन्यथा की स्थिति में आपकी जिम्मेदारी नियत की जाती है।
3. थानाध्यक्ष विकासनगर देहरादून।
4. प्रभागीय वनाधिकारी वन प्रभाग कालसी जनपद देहरादून।

मुख्य उद्यान अधिकारी,
देहरादून।

Office of the Chief Horticulture Officer, Dehradun.

Letter No. / Tree Felling / 2024-25 /

Dated: 19/11/2024

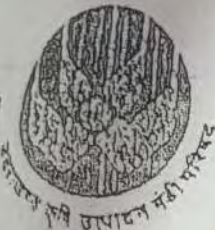
Based on the inspection report of the constituted committee, permission is hereby granted for the felling of trees as per the following details, exercising the powers conferred under sub-section (III) of Section 4 of the Uttar Pradesh Tree Protection Act-1976 (as applicable in Uttarakhand):

Sr. No	Species	Total No. of Trees in Plot	Diameter of Trees to be Felled (in sq ft)	No. of Trees to be Felled	Remarks as per In-charge
1.	Mango	32	4-5ft (5), 3-4ft (2), 7-8ft (2), 4-5ft (1), 3-4ft (1), 4-5ft (3), 3-4ft (2), 6-7ft (1), 2-3 ft (1)	18	In Khasra No. 139, 18 mango trees are obstructing the path and are in dilapidated condition, hence recommend for felling. 9 trees are inside the boundary wall, 2 on the roadside, and 7 outside the boundary.

The permission for the felling of the said trees is granted under the following terms and conditions:

1. This felling permit will be valid for 15 days from the date of issue of the letter. The landowner must ensure the felling of the said trees within this period.
2. Within 01 month from the date of issue of the letter, the landowner will have to submit an application for the removal of timber and other forest produce as required, in accordance with the provisions of the Uttarakhand Timber and Other Forest Produce Transit Rules-2012.
3. The felling of the said trees shall not be done before sunrise and after sunset.
4. The felling sites of the said trees can be inspected by any regional JEO/In-charge Horticulture Mobile Squad Center or nominated employee of the Horticulture Department.
5. If any fact in the application of the landowner for the felling of the said trees is found to be false at any time, the felling permit will be automatically cancelled.
6. As per the provisions of Section 7 of the Uttar Pradesh Tree Protection Act-1976 (as applicable in Uttarakhand), the landowner will plant twice the number of felled trees at their own expense at the identified sites. The landowner will be responsible for the care and protection of the planted saplings, and if the planted saplings die due to any reason, the landowner will be responsible for planting new saplings again.
7. According to the above, if the landowner expresses an inability to carry out the tree plantation work, the Departmental tree plantation work will be done at the expense of the landowner.
8. According to the above, the landowner himself will be responsible for any kind of illegal felling at the felling site. And action will be taken under the relevant sections of the said Act.

9. The said felling permission has been issued after the recommendation and inspection of the in-charge. The concerned centre in-charge will be fully responsible for the felling of the said trees. In case of violation of the above conditions/restrictions, action will be taken under sub-section (1) of section 15 of the Uttar Pradesh Tree Protection Act-1976 (as amended in Uttarakhand).



फोन- 05044 - 250057 फैक्स - 250059
वेबसाइट http://www.vamandi.org

निदेशालय
उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड,
मण्डी भवन, रुद्रपुर (ऊधमसिंहनगर)

पत्रांक: उ०कृ०उ०वि०बो० / विकासनगर / 2024- 1946

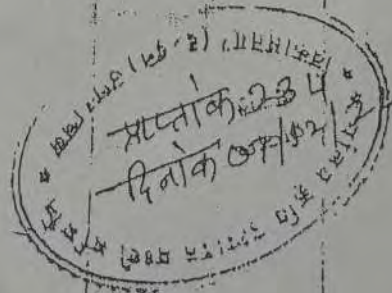
दिनांक: 07/12/2024

सचिव,
कृषि उत्पादन मण्डी समिति,
विकासनगर।

विषय- मण्डी समिति, विकासनगर परिसर में स्थित वृक्षों को कटवाने विषयक।

उपरोक्त विषयक समिति पत्रांक कृ०उ०म०स० / 2024-25-1807 दिनांक 28.11.2024 का सन्दर्भ ग्रहण करें, जिसके द्वारा प्रभागीय वनाधिकारी, तराई वन प्रभाग, कालसी के कार्यालय पत्रांक 91 दिनांक 27.11.2024 में मूल्यांकन/पातन की सशर्त रिपोर्ट संलग्न करते हुये वृक्षों को पातन/नीलाम किये जाने की विभागीय स्वीकृति प्रदान करने का अनुरोध किया है।

अतः मण्डी स्थल, विकासनगर में कोल्ड स्टोरेज के निर्माण हेतु चयनित भूमि पर खड़े 18 आम के वृक्षों को कटवाने/नीलामी किये जाने की स्वीकृति इस प्रतिबन्ध के साथ प्रदान की जाती है कि उक्त वृक्षों को कटवाने/नीलामी किये जाने एवं परिवहन इत्यादि हेतु प्रचलित सभी सुसंगत अधिनियम एवं नियमावलियों एवं अन्य सुसंगत प्राविधानों का समुचित रूप से पालन किया जाना अनिवार्य होगा।



(निर्मला बिष्ट)
महाप्रबन्धक (प्रशासन)

पृष्ठांकन संख्या एवं दिनांक उपरोक्तानुसार

प्रतिलिपि:-

- 1-प्रबन्ध निदेशक, महोदय उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, रुद्रपुर को सूचनार्थ।
- 2-प्रभागीय वनाधिकारी, तराई वन प्रभाग, कालसी।
- 3- उप महाप्रबन्धक(वि०/यौ०)उत्तराखण्ड कृषि उत्पादन विपणन बोर्ड, देहरादून।

श्रीमती रेणु बोरौरी का 60

07-12-24

सहाप्रबन्धक (प्रशासन)

Directorate**Uttarakhand Agricultural Produce Marketing Board,****Mandi Bhawan, Rudrapur (Udham Singh Nagar)**

Letter No.: U.K.U.U.V.B./Vikasnagar/2024-1946

Date: 07/12/2024

To,

Secretary,

Agricultural Produce Market Committee,

Vikasnagar.

Subject: Regarding the felling of trees located in the Mandi Committee, Vikasnagar premises.

Reference may be made to the committee letter No. Kr.U.M.S./2024-25-1807 dated 28.11.2024 on the above subject, by which the Divisional Forest Officer, Tarai Forest Division, Kalsi, vide office letter No. 91 dated 27.11.2024, has requested departmental approval for felling/auctioning of trees after submitting a conditional report of valuation/felling.

Therefore, permission is granted for the felling/auctioning of 18 mango trees standing on the land selected for the construction of a cold storage at Mandi site, Vikasnagar, with the condition that all relevant acts and rules and other relevant provisions pertaining to the felling/auctioning and transportation etc. of the said trees must be duly complied with.

(Nirmala Bisht)

General Manager (Administration)

Copy to:

1- Managing Director, Uttarakhand Agricultural Produce Marketing Board, Rudrapur for information.

2- Divisional Forest Officer, Tarai Forest Division, Kalsi.

3- Deputy General Manager (Planning/Marketing) Uttarakhand Agricultural Produce Marketing Board, Dehradun.

/TRANSLATED COPY/

कार्यालय मुख्य उद्यान अधिकारी, देहरादून।

पत्रांक 3254/वृ.पा./2024-25/दिनांक 18/12/2024

सविन
कृषि उत्पादन गण्डी समिति
विकासनगर देहरादून।

विषय:- गण्डी परिसर विकासनगर में आम फलदार वृक्षों के पातन की स्वीकृति के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने कार्यालय पत्र सं० 1120/कृ.उ.म.रा./2024/दिनांक 9.12.2024 का संदर्भ ग्रहण करें। संदर्भित पत्र के क्रम में कार्यालय पत्र सं० 3254/दिनांक 19.11.2024 को गण्डी परिसर विकासनगर में 18 आम वृक्षों के पातन की स्वीकृति प्रदान की गई थी किन्तु निर्धारित समय में आम वृक्षों का पातन न किये जाने के कारण एक माह अतिरिक्त समय की मांग की गई है।

अतः उक्त के सम्बन्ध में आपके पत्रानुसार कार्यालय पत्र सं० 3254/वृ.पा./2024-25/दिनांक 19.11.2024 द्वारा 18 आम वृक्षों की पातन की स्वीकृति हेतु शर्त संख्या एक के अनुसार उक्त पातन अनुज्ञा पत्र जारी होने की तिथि से एक माह अर्थात् दिनांक 18.12.2025 तक वैध होगी। उक्त तिथि के बाद अनुज्ञा स्वतः ही निरस्त समझी जायेगी।

भवदीय

मुख्य उद्यान अधिकारी,
देहरादून।

पत्रांक

/उक्तदिनांकित।

प्रतिलिपि:- निम्न को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रभारी उद्यान सचल दल केन्द्र विकासनगर।
2. थानाध्यक्ष विकासनगर।
3. प्रभागीय वनाधिकारी, कालसी।

मुख्य उद्यान अधिकारी,
देहरादून।

श्रीमती रु. के. के. के.

18/12/24

Office of the Chief Horticulture Officer, Dehradun.

File No. 1889/P.P./2024-25/

Dated 18/12/2024

To,

Secretary,

Agricultural Produce Market Committee,

Vikasnagar, Dehradun.

Subject: Regarding the approval for felling of mango trees in the Market premises, Vikasnagar.

Sir,

Please refer to your office letter no. 1120/K.U.M.R./2024/dated 09.12.2024 on the above subject. In continuation of the referred letter, approval was granted for the felling of 18 mango trees in the Market premises, Vikasnagar, vide office letter no. 3254/dated 19.11.2024. However, due to the non-felling of the mango trees within the stipulated time, an additional one month's time has been requested.

Therefore, in this regard, as per your letter, and according to condition number one for the approval of felling 18 mango trees vide office letter no. 3254/V.P./2024-25/dated 19.11.2024, the felling permission letter will be valid for one month from the date of issue, i.e., till 18.01.2025. After this date, the permission will automatically be deemed cancelled.

Yours faithfully,

Chief Horticulture Officer,

Dehradun.

Memo No.

Dated as above.

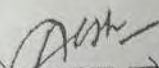
Copy forwarded for information and necessary action to:

1. In-charge, Horticulture Mobile Team Center, Vikasnagar.
2. Station House Officer, Vikasnagar.
3. Divisional Forest Officer, Kalsi.

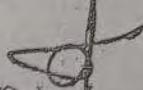
Chief Horticulture Officer,
Dehradun.

कृषि उत्पादन मण्डी समिति विकासनगर, देहरादून नीलामी सूचना

सर्व साधारण को सूचित किया जाता है कि नवीन मण्डी स्थल विकासनगर के परिसर में खंडे 18 आम के वृक्षों की खुली बोली द्वारा नीलामी उपजिलाधिकारी/अध्यक्ष, मण्डी समिति विकासनगर के समक्ष दिनांक 31/12/2024 को प्रातः 12.00 बजे से प्रारम्भ की जानी है। इच्छुक व्यक्ति/फर्म नीलामी में निर्धारित शर्तों के अधीन प्रतिभाग कर सकते हैं एवं जमानत धनराशि प्रातः 11.00 से 12.00 बजे तक समिति कार्यालय में जमा करा सकते हैं। नीलामी की शर्तें किसी भी कार्यदिवस में समिति कार्यालय/नोटिस बोर्ड पर देखी जा सकती हैं।


(अशोक कुमार जोशी)
सचिव

कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)


(विनोद कुमार)

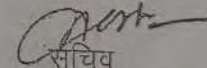
उपजिलाधिकारी/अध्यक्ष
कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

कार्यालय कृषि उत्पादन मण्डी समिति विकासनगर (देहरादून)

पत्रांक: कृ०उ०म०स०/निविदा/2024/1127

दिनांक: 20/12/2024

- प्रतिलिपि :- 1. सम्पादक, अमर उजाला एवं दैनिक जागरण, समाचार पत्र को इस आशय के साथ कि उपरोक्त सूचना को न्यूनतम साईज के कॉलम में शासकीय दरों पर प्रकाशित कर बिल सचिव मण्डी समिति विकासनगर (देहरादून) के नाम से प्रेषित करें।
2. कार्यालय मण्डी समिति विकासनगर के नोटिस बोर्ड पर चरप्पा हेतु।
3. तहसील कार्यालय के नोटिस बोर्ड पर चरप्पा हेतु।


सचिव

कृषि उत्पादन मण्डी समिति
विकासनगर (देहरादून)

Togawa
20/12/24
Amer Ujala
20/12/2024

Agriculture Produce Market Committee Vikasnagar, Dehradun**Auction Notice**

This is to inform the general public that the open bid auction of 18 mango trees standing in the premises of the new Mandi site, Vikasnagar, will commence on 31/12/2024 at 12:00 PM in the presence of the Sub-Divisional Magistrate/Chairman, Mandi Committee Vikasnagar. Interested individuals/firms can participate in the auction under the prescribed terms and conditions and can deposit the earnest money at the committee office between 11:00 AM and 12:00 PM. The terms and conditions of the auction can be viewed at the committee office/notice board on any working day.

(Ashok Kumar Joshi) Secretary Agriculture Produce Market Committee
Vikasnagar (Dehradun)

(Vinod Kumar) Sub-Divisional Magistrate/Chairman Agriculture Produce
Market Committee Vikasnagar (Dehradun)

Office of Agriculture Produce Market Committee Vikasnagar (Dehradun)

Letter No.: Kr.U.M.S./Tender/2024/1127

Date: 20/12/2024

Copy to:

1. Editor, Amar Ujala and Dainik Jagran, newspaper, with the request to publish the above information in the minimum size column at government rates and send the bill to the Secretary, Mandi Committee Vikasnagar (Dehradun).
2. For pasting on the notice board of the Office of Mandi Committee Vikasnagar.
3. For pasting on the notice board of the Tehsil Office.

Secretary Agriculture Produce Market Committee Vikasnagar (Dehradun)

Aner Yala 20/12/2022 [Note: This date appears to be a handwritten signature/stamp date, possibly unrelated to the document's official date.]



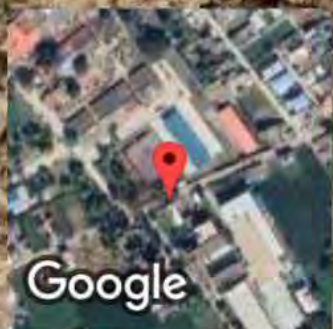
 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462719° Long 77.768031°

06/09/2025 02:46 PM GMT +05:30



Google

71

140



 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462686° Long 77.768078°

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Google

141

72



 GPS Map Camera

Vikasnagar, Uttarakhand, India 

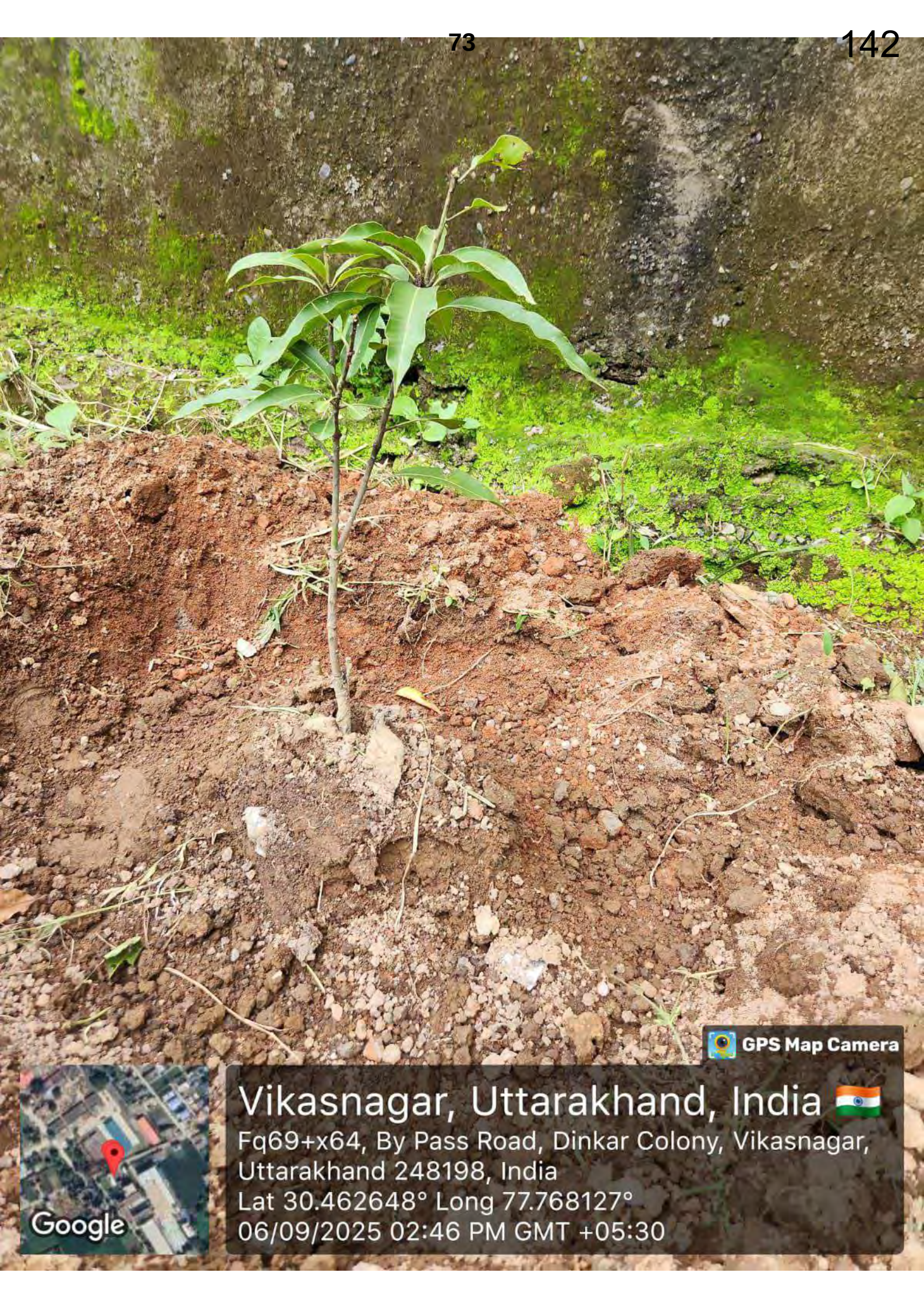
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 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462648° Long 77.768127°

06/09/2025 02:46 PM GMT +05:30



Google

143

74



 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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Google



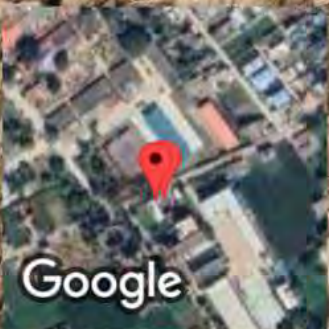
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Uttarakhand 248198, India

Lat 30.4627° Long 77.768166°

06/09/2025 02:47 PM GMT +05:30



Google

145

76



 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462738° Long 77.768068°

06/09/2025 02:47 PM GMT +05:30





 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462718° Long 77.768157°

06/09/2025 02:47 PM GMT +05:30



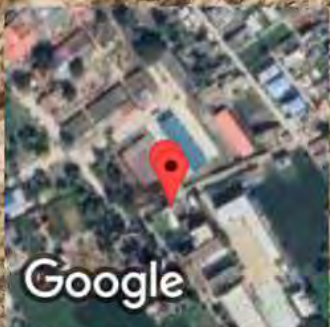
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78



 GPS Map Camera



Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462762° Long 77.768039°

06/09/2025 02:47 PM GMT +05:30



 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462771° Long 77.76802°

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Google



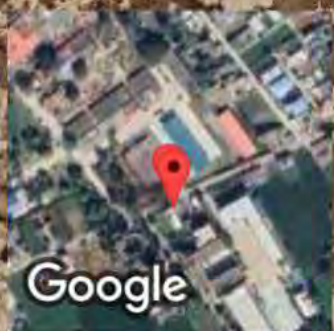
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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Lat 30.462733° Long 77.768041°

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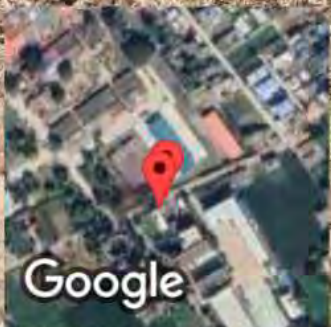
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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151

82



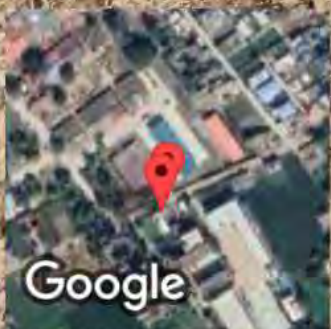
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Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462784° Long 77.768142°

06/09/2025 02:48 PM GMT +05:30





 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

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153

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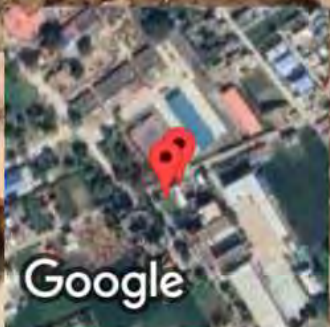
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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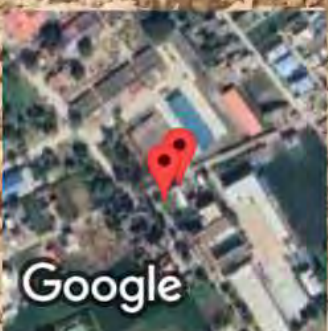
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462557° Long 77.767939°

06/09/2025 02:49 PM GMT +05:30



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 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462578° Long 77.767805°

06/09/2025 03:07 PM GMT +05:30





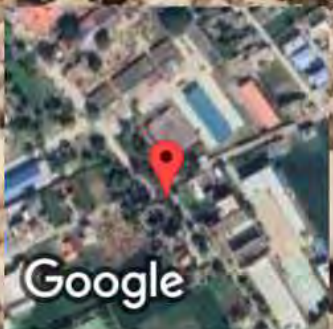
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Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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Lat 30.462525° Long 77.767795°

06/09/2025 03:07 PM GMT +05:30





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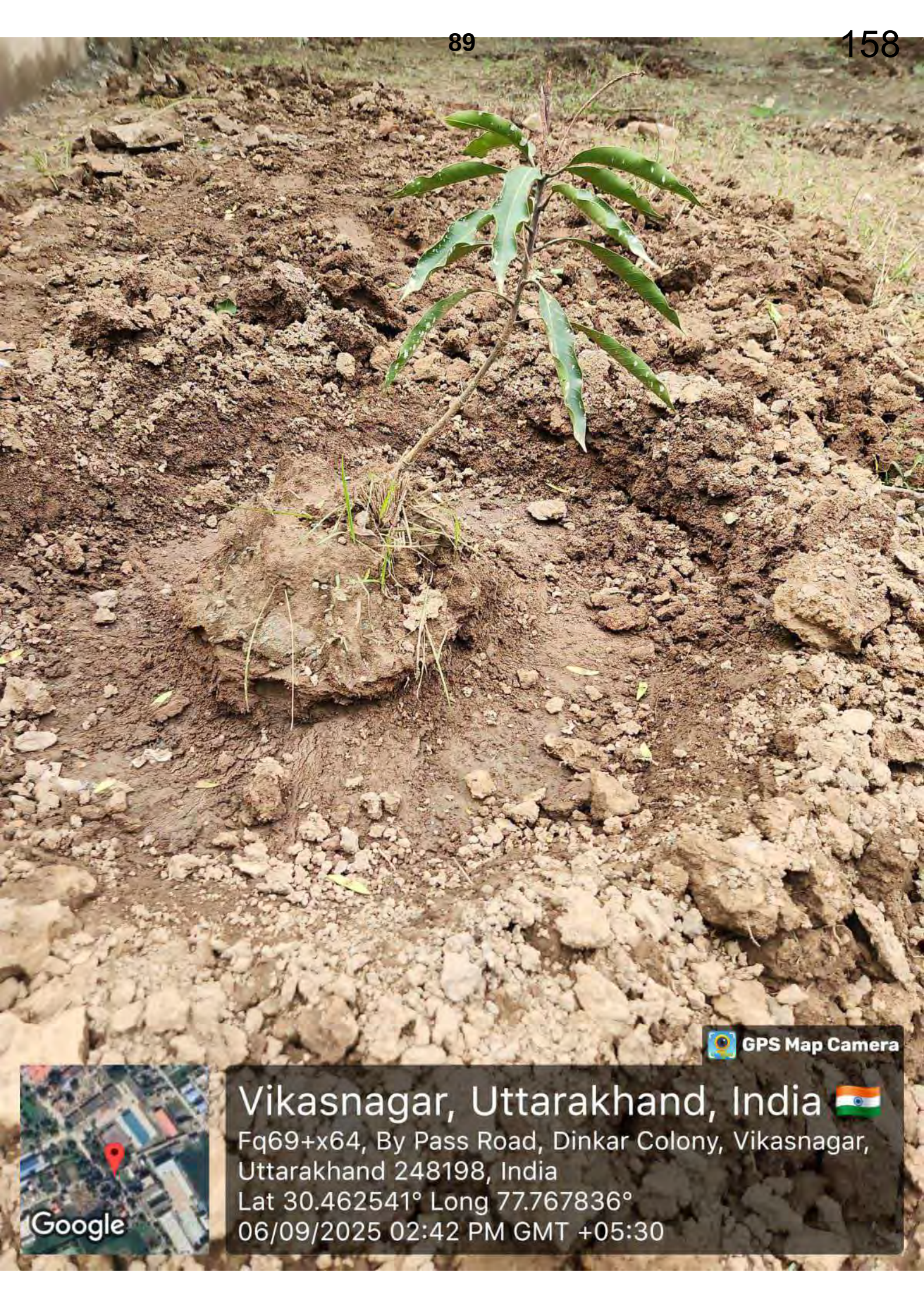
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Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462525° Long 77.767817°

06/09/2025 02:42 PM GMT +05:30





 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462541° Long 77.767836°

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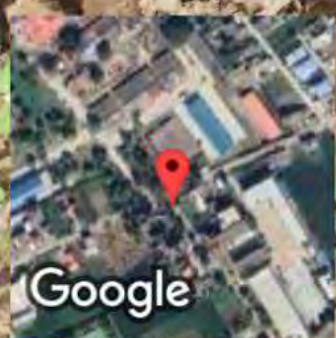
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462543° Long 77.767837°

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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462543° Long 77.767864°

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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462557° Long 77.767905°

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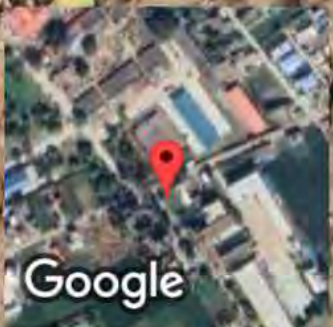
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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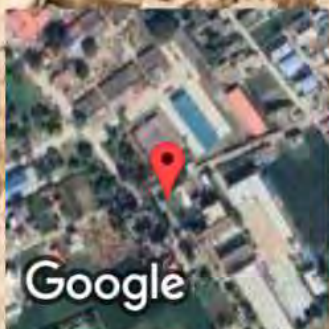
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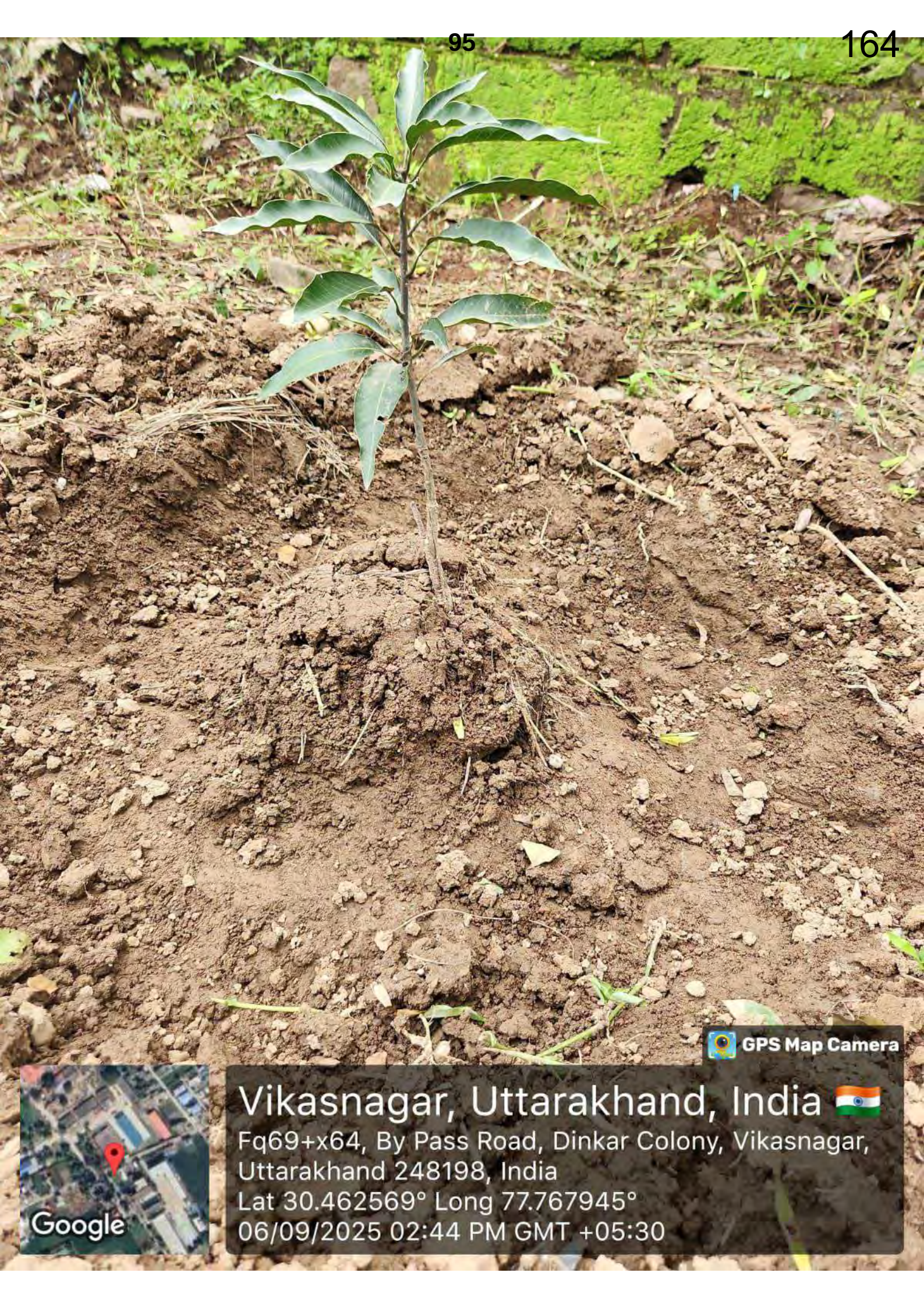
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Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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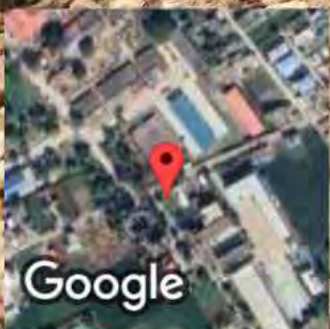
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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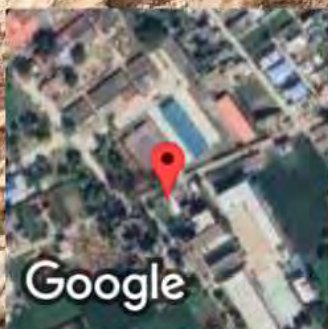
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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.46263° Long 77.768034°

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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.46265° Long 77.768023°

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98



 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462617° Long 77.767975°

06/09/2025 02:45 PM GMT +05:30



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Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462606° Long 77.767995°

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Google

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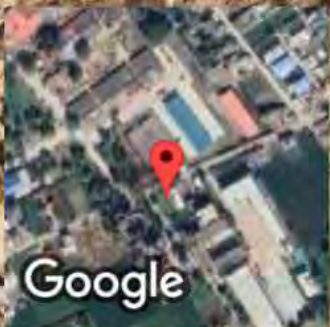
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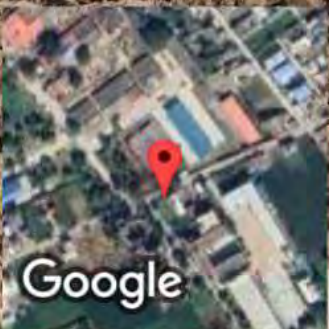
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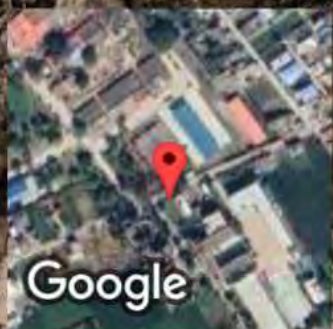
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Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
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Google



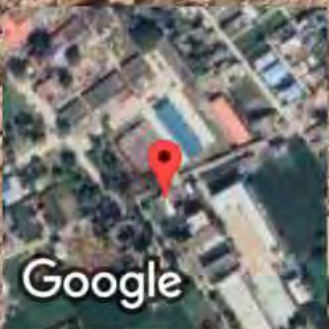
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Uttarakhand 248198, India

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06/09/2025 02:45 PM GMT +05:30



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 GPS Map Camera



Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462686° Long 77.768017°

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105

174



 GPS Map Camera

Vikasnagar, Uttarakhand, India 

Fq69+x64, By Pass Road, Dinkar Colony, Vikasnagar,
Uttarakhand 248198, India

Lat 30.462713° Long 77.768029°

06/09/2025 02:46 PM GMT +05:30



/TRUE COPY/

Welcome Uttarakhand Agriculture Produce Marketing Board

Government of India

Date : 28-4-2025

On-line Payment Receipt

Receipt No.	250428226760090
Depositor Name	Anil Kumar
Bank Id.	NA
Bank Name.	
Application No.	7723005
Name and Address of Industry	Uttarakhand Agriculture Produce Marketing Board, KRISHI UTPADAN MANDI SAMITI, VIKASNAGAR, Vikasnagar, Dehradun
Name of Regional Office	Dehradun RO
Applied For	CTE - both - new
Payment Date	Mon Apr 28 14:06:53 IST 2025
Payment Details	
CTE (Rs.)	20000.0
Total Amount Paid (Rs.)	20012.00
Transaction Status	

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PRINCIPAL BENCH, AT NEW DELHI

O.A. No. 54 OF 2025

IN THE MATTER OF:

Yudhveer Singh Chauhan

.....Applicant

Versus

Uttarakhand Forest Department & Ors.

.... Respondents

VAKALATNAMA

I, Anil Kumar, S/o Dalel Singh, aged about 52 years, R/o 133, Phase – I, lane No. 08, GMS Road, Engineers Enclave Kanwali, Dehradun, Uttarakhand-248001, DEFENDANT/ RESPONDENT/ PETITIONER / OPPOSITE PARTY/ APPLICANT, in the above application/suit/appeal/petition/ reference do hereby appoint and retain Vedant Bijalwan/ Abhishek Darmora/ KP Bijalwan Advocates of the National Green Tribunal, to act and appear for me/us in the above application/ suit/petition/appeal reference and on my/our behalf to conduct and prosecute or defend or withdraw the same and all proceedings that may be taken in respect of any application connected with the same or any decree or order passed therein, including proceedings in taxation and application for Review to file and obtain return of documents and to deposit and receive money on my/ our behalf in the Application/Suit/Petition/Appeal reference and application for Review, and to represent me/us and to take all necessary steps on my/our behalf in the above matter. I/ We agree to ratify all acts done by the aforesaid advocate, in pursuance of this authority.

Dated this the 9th day of September, 2025

Accepted Identified By

Advocate,

(Petitioner (s) / Appellant (s)

Respondent (s) / Defendant(s) / Opposite Party

MEMO OF APPEARANCE

To,

The Registrar,
National Green Tribunal
Principle Bench, at Delhi



Sir,

Kindly enter my appearance in the above matter on behalf of the Petitioner / Appellant / Respondent.

Dated 09.09.2025

Advocate for the
Petitioner(s)/Appellant(s)/Respondent(s)

2nd Floor, 298, Lane No.5, Swarna Ganga Enclave, Doon University Road, Dehradun, Uttarakhand
Mobile No.:91-8077742194, E-mail: office.hpla@gmail.com



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Service of reply for the Respondent 8 &



Vedant Bijalwan <vedantbijalwan1@gmail.com>
to yudhveer, anshulchauhan0025, Pccf-forest-uk, dfo_kalsi, mefcc, msul
Dear Sir/Ma'am,

Please find attached the Reply for the Respondent 8 & 10 in the mat
Thanks and Regards
Adv. Vedant Bijalwan

One attachment • Scanned by Gmail



Vedant Bijalwan
to yudhveer, anshulchauhan0025, Pccf-forest-uk, dfo_kalsi, mefcc, msul

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